



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,10th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WP(C)/4472/2020 FIXED	SHALINI BHAGAT Versus UNION OF INDIA AND 3 ORS	MR. K N CHOUDHURY MR. M BERIA MR. K CHOUDHURY	MR. S K MEDHI (C.G.C.) MR S BORTHAKUR (R-3,4) MR. D GOGOI (R-3,4) MR H P NEPAL (R-3,4) ASSTT.S.G.I.
2	PIL/57/2021	CHIRIYAKHANA PATHA JYESTHO NAGARIK SANSHTA Versus THE STATE OF ASSAM AND 5 ORS. B	MR. A PHUKAN MR. W SHARMA	GA, ASSAM MR. K GOGOI SC, P H E SC, WATER RESOURCE SC, GMC SC, G M D A
3	PIL/25/2023	MONOMOCHAN NATH LASKAR AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MS S DEV MR. M A CHOUDHURY	MR. D SAIKIA, AG, ASSAM GA, ASSAM SC, ELECTION COMMISSION,(R-5)
	WITH I.A.(Civil)/937/2023 in PIL/25/2023	MONOMOCHAN NATH LASKAR AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MS S DEV	GA, ASSAM SC, GAD
4	WP(C)/5994/2023 FIXED	SMTI. BHARATI SAIKIA AND ANR. Versus UNION OF INDIA AND 4 ORS	DR G J SHARMA MR M CHANDA MR S NATH MR C M KIKON	MR. M R LASKAR (r-5) MRS. A GAYAN MR N SARMA (r-5) DY.S.G.I.
5	I.A.(Civil)/807/2024 in WA/3011/2024	SAIFUL ISLAM Versus MONIR UDDIN AND 7 ORS.	DR. B AHMED MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	GA, ASSAM MS. A HUSSAIN(R-2) MR R ISLAM(R-2) SC, SEC. EDU.
	WITH WA/3011/2024 (Filing Number)	SAIFUL ISLAM Versus MONIR UDDIN AND 7 ORS F	MR. P K ROYCHOUDHURY	
6	I.A.(Civil)/1027/2024 in Cus.Ref./1361/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SRI SAHIB JAIN	MR. S C KEYAL SC, CUSTOMS	

	WITH Cus.Ref./1361/2024 (Filing Number)	Commissioner Of Customs Preventive Versus Sahib Jain F	SUBHASH CHANDRA KEYAL	
	WITH I.A.(Civil)/1510/2024 (Filing Number)	Commissioner Of Customs Preventive Versus Sahib Jain	SUBHASH CHANDRA KEYAL	
7	I.A.(Civil)/1709/2024 in WA/5791/2024	UNION OF INDIA AND ANR Versus MANUJ PAIT AND 152 Ors	MR H GUPTA	GA, ASSAM SC, REVENUE
	WITH WA/5791/2024 (Filing Number)	The Union Of India And Ors Versus Manuj Pait And 152 Ors	HAREESH GUPTA	
		- FOR FRESH ADMISSION WITH STAY/BAIL -		
8	WA/180/2024 FIXED	BALLAV JYOTI BORI Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR H MAZUMDER A KALITA MISS. J GOGOI	SC, INDUSTRIES AND COMMERCE
9	WA/186/2024	PANKAJ DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S BISWAS MR H P GUWALA MR. A BORO	SC, D M E SC, HEALTH
10	WA/187/2024 CAVT. NO.05212/024, CAVT./521/2024	ALL ASSAM PRIVATE SECURITY AGENCIES ASSOCIATION Versus TEZPUR UNIVERSITY AND 3 ORS	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	MR. S C KEYAL SC, T U FOR CAVEATOR
	WITH I.A.(Civil)/1698/2024 in WA/187/2024	ALL ASSAM PRIVATE SECURITY AGENCIES ASSOCIATION Versus TEZPUR UNIVERSITY AND 3 ORS	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	MR. S C KEYAL SC, T U FOR CAVEATOR
		- FOR FRESH ADMISSION WITHOUT STAY/BAIL -		
11	PIL/32/2024	DIGANTA SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR. P BORDOLOI MS M NIROLA	GA, ASSAM SC, P H E
12	WA/188/2024	DEEP NARZARY Versus THE STATE OF ASSAM AND 4 ORS	MR. S DUTTA MR P KATAKI MRS R BEGUM MS. A LALA	GA, ASSAM
13	WA/189/2024	NILENDU DUTTA Versus THE ASSAM GRAMIN VIKASH BANK AND 3 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	SC, A G V B
		- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -		
14	PIL(Suo Moto)/3/2023	IN RE-FORESTS DIVISIONS OF ASSAM Versus THE STATE OF ASSAM AND ANR.	SC, GHC	MR. R K D CHOUDHURY, DY. SOLICITOR GENERAL OF INDIA AG, ASSAM
15	PIL/7/2024 FIXED	SANDEEP CHAMARIA Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	SC, ASLSA GA, ASSAM SC, FINANCE
16	WA/100/2024 FIXED, CAVT./683/2023	KHUDEJA BEGUM Versus SALEHA BEGUM LASKAR AND 7 ORS.	MR. S BANIK MR. B U LASKAR	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS SC, SEC. EDU. FOR CAVEATOR
17	WITH WA/355/2023	KHUDEJA BEGUM Versus SALEHA BEGUM AND 5 ORS. A	MR. S BANIK MR. B U LASKAR	MR H R A CHOUDHURY MR F U BARBHUIYA SC, SEC. EDU. SC, FINANCE FOR CAVEATOR

18	WP(C)/2343/2024 FIXED	M/S SUSHEE INFRA AND MINING LTD. Versus THE UNION OF INDIA AND 3 ORS.	MR A NATH MS M PARBIN	SC, CGST GA, ASSAM DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
19	C.Ex.App./3/2023 FIXED	COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE Versus M/S BRAHMAPUTRA CRACKER AND POLYMER LIMITED	MR. S C KEYAL	MR. S SHARMA
20	PIL/34/2023 FIXED	DR. ABHIJIT NEOG Versus UNION OF INDIA AND 10 ORS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN	GA, ASSAM DY.S.G.I. SC, HEALTH
HEARING				
21	WA/363/2023 PART-HEARD, FIXED	SASWATI DAS Versus THE STATE OF ASSAM AND 8 ORS.	MR. P MAHANTA MR. R B GOHAIN MR. D J DAS MS C DAS	GA, ASSAM SC, APSC
WITH				
22	WA/361/2023	SHALINI KHAN Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR. P MAHANTA MR. R B GOHAIN MR. D J DAS MS C DAS	GA, ASSAM SC, APSC
WITH				
23	WA/364/2023	GIRBANI DEKA Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR. P MAHANTA MR. R B GOHAIN MR. D J DAS MS C DAS	GA, ASSAM SC, APSC
WITH				
24	WA/371/2023	VIDISHA BODO AND ANR. Versus SHALINI KHAN AND 4 ORS.	G. GOSWAMI R SARMAH MR H K NATH MR J BORAH MR. K KAKOTI	GA, ASSAM SC, APSC
WITH				
	I.A.(Civil)/2943/2023 in WA/371/2023	VIDISHA BODO AND ANR. Versus SHALINI KHAN AND 4 ORS.	G. GOSWAMI R SARMAH MR H K NATH MR J BORAH MR. K KAKOTI	GA, ASSAM SC, APSC
WITH				
25	WA/373/2023	MANISH BARUAH Versus THE STATE OF ASSAM AND 8 ORS.	MR. P MAHANTA MR. R B GOHAIN MS C DAS F. K. AHMED	GA, ASSAM SC, APSC
26	WA/297/2021	UJJWAL KANTI PANDIT Versus THE UNION OF INDIA AND 5 ORS.	MR G N SAHEWALLA MR. S DUTTA MD ASLAM MR S CHOUDHURY MS R MEDHI MR H K SARMA MS K SARMA	MR. S C KEYAL MS G HAZARIKA
27	WP(C)/5711/2021	M/S WARREN TEA LIMITED Versus THE UNION OF INDIA AND 2 ORS	MR. R K JOSHI MR. S AGARWAL	ASSTT.S.G.I. SC, INCOME TAX
28	WP(C)/5866/2021	UNION OF INDIA AND 5 ORS. Versus ANIL KUMAR SHARMA AND ANR.	SC, GST	MR M CHANDA MR. S DUTTA MR S CHOUDHURY
29	WP(C)/6622/2021	THE UNION OF INDIA AND 3 ORS. Versus PARAG BARMAN	MR A DASGUPTA MR S CHAKRABORTY	MR. U K NAIR MR H K DAS MR. M P SARMA MS D MAHANTA MR N K SARMA

30	WP(C)/6764/2021	DR. AMBORISH ADHYAPOK AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A BORUA MR D MAHANTA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
31	WP(C)/3760/2022 FIXED	PROMITA NARZARY AND 15 ORS Versus THE BODOLAND UNIVERSITY AND 4 ORS	MR. P K GOSWAMI MR P J DUTTA MR R S RONGHANG MISS. J GOGOI MR. P DEKA	MR B P BORAH SC, BODOLAND UNIVERSITY SC, U G C
32	WA/107/2023 FIXED	THE ASSAM POWER GENERATION CORPORATION LTD. AND 2 ORS. Versus MUKUT DAS AND 2 ORS. E	MR. U K NAIR MR H K DAS MR. U PATHAK MR N K SARMA	MR. K N CHOUDHURY SC, APDCL MR. J PATOWARY MS N MAHANTA N GAUTAM
33	WITH WA/272/2023	THE ASSAM POWER GENERATION CORPORATION LTD. AND 2 ORS. Versus ANAL KUMAR BHAGABATI AND 2 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR. A BORO MR N K SARMA	MR S MUKTAR (R1) SC, APDCL
	WITH I.A.(Civil)/2026/2023 in WA/272/2023	THE ASSAM POWER GENERATION CORPORATION LTD. AND 2 ORS. Versus ANAL KUMAR BHAGABATI AND 2 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR. A BORO MR N K SARMA	SC, APDCL
34	WA/397/2023 FIXED	NIRON CH BORAH Versus THE STATE OF ASSAM AND 5 ORS. A	MR. M K CHOUDHURY MR. N HOSSAIN MR N SARMA MR N SARMA MR M MONDAL	MR. D A KAIYUM (R-4, 5) MR. M S MONDAL (R-4, 5) SC, SEC. EDU.
	WITH I.A.(Civil)/3581/2023 in WA/397/2023	ARIF UDDIN, Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MS M DAS	MR N SARMA SC, SEC. EDU.
35	WA/36/2024 FIXED	SANJAY KR SINGH Versus PURBANCHAL BUILDTECH PVT LTD AND 6 ORS	MR. B D KONWAR SR. ADV. SC, PWD MR. R SALOI MR H AGARWAL MR J SINGH	
	WITH I.A.(Civil)/280/2024 in WA/36/2024	SANJAY KR SINGH Versus PURBANCHAL BUILDTECH PVT LTD AND 6 ORS	MR. B D KONWAR SR. ADV. SC, PWD MR. R SALOI MR H AGARWAL MR J SINGH	
36	WA/49/2024	THE STATE OF ASSAM AND 3 ORS. Versus PURBANCHAL BUILDTECH PVT. LTD. AND 3 ORS.	MR. D NATH SR. GA, ASSAM	

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LEAVE NOTE OF ADVOCATES FOR 10/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MS. N M DEKA	24-05-2024	To	28-06-2024
5)	MS. S SARMA	29-05-2024	To	15-06-2024
6)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
7)	MR. D KAKOTI	01-06-2024	To	12-06-2024
8)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
9)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
10)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
11)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
12)	MR. T ISLAM	03-06-2024	To	15-06-2024

13)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
14)	MR. S C KEYAL	07-06-2024	To	12-06-2024
15)	T A LASKAR	10-06-2024	To	13-06-2024
16)	MR D K BORDOLOI	10-06-2024	To	10-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,10th June 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/478/2023	SANKAR JYOTI CHUTIA Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL
2	Cont.Cas(C)/303/2024	SAFIKUL ISLAM Versus AYUSH GARG , IAS	MR. R ALI	
3	Cont.Cas(C)/304/2024	JAYANTA KUMAR SARMA Versus DR. PRANJIT BORA	MR. M K CHOUDHURY MR. M SARMA	
4	WP(C)/743/2024	MRINAL SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR D K MEDHI P BORUAH	GA, ASSAM SC, P W D
5	WP(C)/2365/2024	DIBAKAR RAMCHIARY Versus THE STATE OF ASSAM AND 3 ORS	MR. S U AHMED MR A HAWARI	SC, PWD ROAD GA, ASSAM
6	WP(C)/2522/2024 FIXED	ABDULLA AL MASUD MOLLAH Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM MS SABINA AHMED	SC, P AND R.D.
7	WP(C)/2586/2024	TARKA BAHADUR CHETRI @ TARKABAHADUR CHETRY AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	GA, ASSAM SC, INDUSTRIES AND COMMERCE SC, ASIDC SC, FINANCE
8	WP(C)/2632/2024	RUMI BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MD. S Z B AKLAS MR. A M S MAZUMDER	GA, ASSAM
9	WP(C)/2956/2024	DHIRESWAR HAJONG Versus THE STATE OF ASSAM AND 7 ORS	MR. M KHAN MS J AKTAR	SC, CO OP GA, ASSAM SC, AG SC, FINANCE
10	WP(C)/2957/2024	MUSLEH UDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	GA, ASSAM SC, PWD

11	WP(C)/2960/2024	ABDUS SALAM Versus THE STATE OF ASSAM AND 4 ORS	MR. H ALI B BARMAN	GA, ASSAM SC, REVENUE
12	WP(C)/2964/2024	NAYANMOMI PEGU Versus THE STATE OF ASSAM AND 3 ORS	MR J PAYENG MS A PAYENG MS. SUSMITA DOLEY	GA, ASSAM
13	WP(C)/2966/2024	ARUP KUMAR BAISHYA Versus THE STATE OF ASSAM AND 4 ORS	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	GA, ASSAM SC, FOREST
14	WP(C)/2970/2024	HAROON RASHID SIDDIQUI Versus THE CHAIRMAN CUM MANAGING DIRECTOR PNB AND 3 ORS	MR R ISLAM LEGAL AID COUNSEL	
15	WP(C)/2971/2024	SUNIL BASFORE Versus THE GAUHATI HIGH COURT AND ANR	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S SUTRADHAR	SC, GHC
16	WP(C)/2975/2024	MD. SAHAJUDDIN AHMED AND 3 ORS Versus THE MANAGEMENT OF M/S PRAG BOSOMI SYNTHESIS LIMITED (PBSL)	MR. S BANIK	
17	WP(C)/2977/2024	RUNJUN BORAH AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	GA, ASSAM
18	WP(C)/2979/2024	K GANESH, DIG, IRLA NO. 19350189 AND 5 ORS Versus THE UNION OF INDIA AND 2 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	DY.S.G.I.
ORDER (IMPLEADMENT OF PARTY)				
19	I.A.(Civil)/1435/2024 in Cont.Cas(C)/767/2023	NITUMANI SARMA Versus PABAN KUMAR BARTHAKUR AND 2 ORS	MD. A MATLIB	
	WITH Cont.Cas(C)/767/2023	NITUMANI SARMA Versus PABAN KUMAR BARTHAKUR AND ANR	MD. A MATLIB	MS. M DEVI (R-1) MR. A DAS (R-1) MS. M D BORAH (r-2) MR R B GOSWAMI (r-2)
ADMISSION				
20	WP(C)/1854/2014 FIXED	LENIN MOCHAHARI Versus THE STATE OF ASSAM AND 10 ORS	MR.M SARANIA MR.S U AHMED MS.M GOSWAMI	MR.H NATH GA, ASSAM SC, BTC
21	WP(C)/1486/2018 B/O	ABDUL AHAD Versus THE STATE OF ASSAM AND 4 ORS.	MR. JUNM LASKAR MS. A AHMED	MS. A VERMA (SC, FINANCE DEPT.) MR. S S ROY (SC,P&RD) GA, ASSAM
22	WP(C)/2570/2020 B/O	HITENDRA KR. DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK MR. P N GOSWAMI MR. I KALITA MR. R R Gogoi	GA, ASSAM SC, AG SC, AGRI. DEPARTMENT
23	WP(C)/4292/2021	KALPANA RANI ROY (NAMASUDRA) AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	GA, ASSAM
24	WP(C)/5931/2021	BIKASH ROY Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS MR. B C DEKA	SC, AG SC, PWD
25	WP(C)/1278/2022 FIXED	GUNAWATI PHUKAN HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MR. D P CHALIHA MS M ROY	GA, ASSAM SC, PWD
26	WP(C)/1798/2022 B/O	PRADIP KR. CHAKRABORTY Versus THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, AG SC, PWD
27	WP(C)/1968/2023 FIXED	ROHINI PHANGCHOPI AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. S C KEYAL (R 6) SC, EDU SC, WATER RESOURCE

28	WP(C)/4168/2023 FIXED	DIPUMONI KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M J BARUAH MS B MAJUMDER MS M NEOG	GA, ASSAM
29	WP(C)/4677/2023 FIXED	MAIMON JITEN MEITEI Versus UNION OF INDIA AND 4 ORS	MS N K DEVI MR N ANIX SINGH	MRS. R DEVI DY.S.G.I.
30	WP(C)/7015/2023 B/O	BOBBY KHAN SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	GA, ASSAM SC, REVENUE
31	WP(C)/340/2024 FIXED	SMT. JEUTI DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM
32	WP(C)/1555/2024 B/O	GIAS UDDIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. D GOGOI	GA, ASSAM
33	WP(C)/1916/2024 FIXED	UTPAL BORA Versus THE STATE OF ASSAM AND 4 ORS	MR. P P BARUAH MR. R SARMA MS. S. BISWAS	GA, ASSAM
34	WP(C)/2200/2024	JAWAHIR MD EKBAL Versus THE STATE OF ASSAM AND 2 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	GA, ASSAM MS. N BORAH (R-2,3) MR S DUTTA (R-2,3) MR U.SARMAH (R-2,3)
35	WP(C)/2306/2024 FIXED	PRANJAL PRATIM BORUAH Versus THE STATE OF ASSAM AND 4 ORS	MR S N ADHYAPAK MS B DAS	GA, ASSAM
36	WP(C)/2307/2024 FIXED	GAUTAM SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR S N ADHYAPAK MS B DAS	GA, ASSAM
37	WP(C)/2334/2024 FIXED	GWMWTHAO BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM
38	WP(C)/2345/2024 FIXED	LITTLE SAHARIA Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	GA, ASSAM
39	WP(C)/2385/2024 FIXED	SAYED ATOWAR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS	MS. T SOM MR H DAS MS. U HAZARIKA MS S ISLAM	SC, P W D
40	WP(C)/2479/2024 FIXED	PRITOM BARUA Versus THE STATE OF ASSAM AND 2 ORS	MR. M SMITH MR. R KAMAN	SC, EXCISE DEPTT.
ORDERS				
41	Cont.Cas(C)/603/2017	SIRAJ UDDIN and 3 ORS. Versus V.K.PIPERSENIA and 6 ORS.	MR. M DUTTA MS.M BARMAN MS.D GHOSH MR.M ISLAM	MR. J HANDIQUE MR. J HANDIQUE MR. R BORPUJARI MR. R BORPUJARI MR D SAIKIA
42	Cont.Cas(C)/457/2022	ANJA BHARAT CHOUHAN Versus GYANENDRA DEV TRIPATHI, IAS AND ANR.	M ALAMGEER MR. A H M R CHOUDHURY	MR. D SAIKIA MR. R BORPUJARI MS. N BORDOLOI
43	WP(C)/4483/2023 B/O	KHAGENDRA CHANDRA ROY Versus THE STATE OF ASSAM AND 4 ORS	MR. M J BARUAH MS B MAJUMDER MR. A. ALI MR. JITU SAIKIA	MR. S P CHOUDHURY (R-4) SC, AUWS AND SB SC, P H E SC, FINANCE
44	I.A.(Civil)/82/2024 WITH OFFICE NOTE in WP(C)/5461/2022 WITH WP(C)/5461/2022	KHIRUD BORUAH, Versus THE UNION OF INDIA AND 5 ORS	MR. N BORAH G. R. SINGHA	MR. A K DUTTA DY.S.G.I.
45	I.A.(Civil)/1330/2024 in WP(C)/3959/2023	KHIRUD BORUAH Versus THE UNION OF INDIA AND 5 ORS	MR. N BORAH MR H MAZUMDER	MR. A K DUTTA ASSTT.S.G.I.
45	I.A.(Civil)/1330/2024 in WP(C)/3959/2023	ANITA BAISHYA, Versus THE STATE OF ASSAM AND 13 ORS	MR. B K DAS MR H P GUWALA H P NEOG	GA, ASSAM GA, ASSAM SC, AG SC, FINANCE DEPTT.

WITH
[WP\(C\)/3959/2023](#)

LAKHESWAR DAS AND 16 ORS
Versus
THE STATE OF ASSAM AND 13 ORS

MR. B K DAS
MR H P GUWALA
H P NEOG

MR. C S HAZARIKA, ADDL.
SR. GOVT. ADVOCATE (R-5
& R-6)
GA, ASSAM
SC, AG
MR P NAYAK (R-3)
MR D GOGOI (R-1, R-2 & R-
7 TO R-14)
MR K K MEDHI (R-4)
SC, FOREST
SC, FINANCE DEPTT.

46 [I.A.\(Civil\)/1598/2024](#)
in [WP\(C\)/1160/2024](#)

GIRINDRA MISRA
Versus
THE STATE OF ASSAM AND 7 ORS

MS.SHOMA DASGUPTA
MS SUPRIYA DASGUPTA

SC, A.H and V. DEPT.
SC, FINANCE DEPTT.

WITH
[WP\(C\)/1160/2024](#)

GIRINDRA MISRA
Versus
THE STATE OF ASSAM AND 7 ORS

MS.SHOMA DASGUPTA
MS SUPRIYA DASGUPTA

SC, A.H and V. DEPT.
SC, FINANCE DEPTT.

47 [I.A.\(Civil\)/1605/2024](#)
in [WP\(C\)/1596/2023](#)

AKASHDEEP CHETIA
Versus
THE SECRETARY TO THE GOVT. OF
ASSAM, PUBLIC WORKS DEPTT AND ANR

MR N ISLAM

GA, ASSAM
SC, PWD
SC, IRRIGATION

WITH
[WP\(C\)/1596/2023](#)

AKASHDEEP CHETIA
Versus
THE STATE OF ASSAM AND 4 ORS

MS. L WAJEEDA
MR. T K DEY

GA, ASSAM
SC, IRRIGATION

48 [WP\(C\)/2360/2024](#)
FIXED

JOHORA BEGUM
Versus
THE STATE OF ASSAM AND 5 ORS

MR. D P BORAH
MR U GHOSH

GA, ASSAM

49 [WP\(C\)/2472/2024](#)
FIXED

MUSTAQUE ZAMAN AHMED
Versus
THE UNION OF INDIA AND 7 ORS

MR. P BOIRAGI
MR. S J SARMAH
MRS. B TALUKDAR
MR G G GOGOI
A TALUKDAR

SC, AG
DY.S.G.I.
SC, WATER RESOURCE

HEARING

50 [WP\(C\)/6702/2018](#)
B/O

SIDDHARTHA BURAGOHAIN
Versus
THE STATE OF ASSAM AND 4 ORS.

MR. A K BHATTACHARYYA
MR D K BHATTACHARYYA
MS R B DEB
MR. K K BHATTACHARYYA

GA, ASSAM
MR B GOGOI (R4 & 5)
SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 10/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MS. N M DEKA	24-05-2024	To	28-06-2024
5)	MS. S SARMA	29-05-2024	To	15-06-2024
6)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
7)	MR. D KAKOTI	01-06-2024	To	12-06-2024
8)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
9)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
10)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
11)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
12)	MR. T ISLAM	03-06-2024	To	15-06-2024
13)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
14)	MR. S C KEYAL	07-06-2024	To	12-06-2024
15)	T A LASKAR	10-06-2024	To	13-06-2024
16)	MR D K BORDOLOI	10-06-2024	To	10-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,10th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP(IO)/410/2023 FIXED	BODIYAT JAMAL AND 3 ORS Versus MONOWARA BEWA AND 10 ORS (E)	MR. A ROSHID	
2	Tr.P.(C)/44/2024	ASMINA KHATUN Versus SOLMON IQUBAL	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	
3	CRP/62/2024 CAVT. NO.03952/024,	SIDDHARTHA SEN Versus ROMA CHOUDHURY AND ANR	MR. S K GHOSH MR S NATH	MR. D MAZUMDAR MR GAURAV R DUTTA MR. D MAZUMDAR FOR CAVEATOR
4	CRP(IO)/186/2024	RAM KRISHNA DUTTA AND 2 ORS Versus BIMAL PHUKAN @ BIPIN BHARALI	MR SISHIR DUTTA MS S MOCHAHARI MR S DUTTA	
ADMISSION				
5	Tr.P.(C)/6/2023 FIXED	JYOTI SEN Versus SUBRATA PAUL	MR. SAILENDRA DEKA MS. J BORO MR J DAS	MR P KATAKI MRS R BEGUM MRS. M D BORUAH
6	MFA/4/2024 FIXED	ORIENTAL INSURANCE COMPANY LIMITED Versus PANNA BEGUM BHUYAN AND ANR.	MR. R C PAUL	MR. N HAQUE (r-2) MR. A K AZAD (r-2) MR. S R BARBHUIYA (r-2) MR M HUSSAIN (r-2) MD E AHMED (r-1) MR. F A HASSAN (r-1)
7	MFA/5/2024 FIXED	ORIENTAL INSURANCE COMPANY LIMITED Versus WAHIDA BEGUM AND ANR.	MR. R C PAUL	MR. N HAQUE (r-2) MR. A K AZAD (r-2) MR. S R BARBHUIYA (r-2) MR M HUSSAIN (r-2) MD E AHMED (r-1) MR. F A HASSAN (r-1)
FOR HEARING U/O XLI RULE II C.P.C.				
8	RSA/146/2023 B/O	BISWAJIT DEB AND 4 ORS. Versus PARUL BALA DEB AND 3 ORS.	MR. S K GHOSH MR. K MIRA	MR. A K PURKAYASTHA (r-1,2,3,4) MR. M K MAJUMDAR (r-1,2,3,4) MR. A H ALAMGIR (R-1,2,3 AND 4) MR. S SHARMA (r-1,2,3,4)

	WITH I.A.(Civil)/2543/2023 in RSA/146/2023	BISWAJIT DEB AND 4 ORS. Versus PARUL BALA DEB AND 3 ORS.	MR. S K GHOSH MR. K MIRA	
9	RSA/147/2023 FIXED	SMTI. SHEHNAJ ARA ULLAH Versus ZAHIRUDDIN AHMED @ BIPUL AND 3 ORS	MR S CHAUHAN MR. A R SHOME MR A J GHOSH	
10	RSA/11/2024 FIXED	ISLAM UDDIN MAZUMDER AND ANR Versus AKMAS ALI AND ANR	MR. A H M R CHOUDHURY	
11	RSA/12/2024 FIXED	JAYANTI PATOR Versus BIREN BORA	MR. D C C PHUKAN MS D DEVI	
12	WITH RSA/4/2024	JAYANTI PATOR Versus BIREN BORA	MR. D C C PHUKAN MS D DEVI	MR. P J SAIKIA MR H K HAZARIKA MR H K HAZARIKA MS D DUTTA
13	RSA/83/2024 FIXED	GAURANGA ROY Versus BADAL DEBNATH	MR. J DEKA MS. K JAIN	
	WITH I.A.(Civil)/1488/2024 in RSA/83/2024	GAURANGA ROY Versus BADAL DEBNATH	MR. J DEKA MS. K JAIN	
14	RSA/87/2024	DIVISIONAL MANAGER (AREA MANAGER) FOOD CORPORATION OF INDIA Versus SHRI ALTAF HUSSAIN @ ALTAFUR RAHMAN AND 5 ORS	MR B K SINGH MRS J BEGUM	GA, ASSAM
15	RSA/89/2024 FIXED	M/S JOY CONSTRUCTION AND ANR. Versus SANI STEELS PRIVATE LTD.	MR. S K GOSWAMI MR. R SHARMA	
	WITH I.A.(Civil)/1659/2024 in RSA/89/2024	M/S JOY CONSTRUCTION AND ANR. Versus SANI STEELS PRIVATE LTD.	MR. S K GOSWAMI MR. R SHARMA	
16	RSA/97/2024	PARBATI KANU @ KANU AND 5 ORS Versus RANJAN PRASAD KANU AND 9 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	
ORDERS				
17	LA.App./12/2005 WITH MC/1898/2005	NORTH EAST FRONTIER RAILWAY Versus KADIRUDDIN AHMED AND ORS	MS.S MAHANTA MS.B DEVI	
18	Review.Pet./82/2008 in RSA/168/2002 (D/O)	RAM PIYARI CHAUHAN Versus SANKAR GOWALA	MISS.B SARKAR MR.P SEN MR.P C BORPUJARI	
19	I.A.(Civil)/1517/2016 in CRP SL. NO. 281907	JAGODISH CHAUHAN Versus SUBHABATI DEVI and 12 ORS.	MR.P C DEY MR.I HAQUE MS.S PAUL	MS.K YADAV(R- 1&2) MR.R L YADAV(R- 1&2)
20	RSA/329/2017 B/O	MUSSTT JAFURUN NESSA LASKAR Versus MUSSTT MABARUN NESSA and 2 ORS	MR.S D PURAKAYATHA MR.U CHOUDHURY	MR.J H LASKAR MR.I H LASKAR MR.P K DEKA MR. S ALAM
21	Review.Pet./91/2018 IN MAC.APP. 198/2004(D/O), FIXED	M/S NEW INDIA ASSURANCE CO. LTD. Versus SRI. KHANINDRA BORAH,	MR. A TALUKDAR MR. K K BHATTA	MR. S C BISWAS
22	I.A.(Civil)/4028/2018 FIXED in RSA/309/2018	SRI URDHAB DUTTA AND 9 ORS Versus SRI SANKAR RANJAN PAUL AND 10 ORS	MR. G C PHUKAN MS. B DEVI MR N BARUAH	

	WITH RSA/309/2018	SRI URDHAB DUTTA AND 9 ORS Versus SRI SANKAR RANJAN PAUL AND 10 ORS	MR. G C PHUKAN MS. B DEVI MR N BARUAH	MR. R K JAIN (R1-R3, R5-R9, R11) MR. N PAUL (R1-R3, R5-R9, R11) TULIKA BORAH (R1-R3, R5-R9, R11)
	WITH I.A.(Civil)/2439/2023 in RSA/309/2018	SRI URDHAB DUTTA AND ORS Versus SRI SANKAR RANJAN PAUL AND 10 ORS	MS B DEVI	MR. R K JAIN
	WITH I.A.(Civil)/3850/2023 in RSA/309/2018	SRI URDHAB DUTTA AND 13 ORS Versus SRI SANKAR RANJAN PAUL AND 12 ORS	MS B DEVI	MR. R K JAIN
	WITH I.A.(Civil)/3851/2023 in RSA/309/2018	SRI URDHAB DUTTA AND 13 ORS Versus SRI SANKAR RANJAN PAUL AND 12 ORS E	MS B DEVI	MR. R K JAIN
23	WITH RSA/306/2018	SRI TAPAN BHOWMIK AND ANR Versus SRI SANKAR RANJAN PAUL AND 10 ORS	MR. G C PHUKAN MR N BARUAH MS. B DEVI	MR. R K JAIN (R1,R3, R5-R9) MR. N PAUL (R1,R3, R5-R9) TULIKA BORAH (R1,R3, R5-R9)
	WITH I.A.(Civil)/4026/2018 in RSA/306/2018	SRI TAPAN BHOWMIK AND ANR Versus SRI SANKAR RANJAN PAUL AND 10 ORS	MR. G C PHUKAN MR N BARUAH MS. B DEVI	
	WITH I.A.(Civil)/543/2020 in RSA/306/2018	TAPAN BHOWMIK AND ANR. Versus SANKAR RANJAN PAUL AND 11 ORS.	MS B DEVI	MR. A K JAIN
	WITH I.A.(Civil)/545/2020 in RSA/306/2018	TAPAN BHOWMIK AND ANR Versus SANKAR RANJAN PAUL AND 11 ORS.	MS B DEVI	MR. A K JAIN
24	CRP/66/2020 FIXED	M/S EASTERN ROAD CARRIERS AND 2 ORS. Versus SMT. JENITHA SANGMA AND 6 ORS.	MR. A SARMA MR M K ROY	MR S N ADHYAPAK (R-1) MS B DAS(R-1)
25	RSA/77/2022	KAMALESHWAR TALUKDAR AND 3 ORS. Versus DHARANI SALOI AND 3 ORS.	MR. S SAHU	MR. S K GOSWAMI MR. R SHARMA
26	WITH RSA/69/2022	USHARANI TALUKDAR AND 3 ORS. Versus DHARANI SALOI AND 3 ORS.	MR. S SAHU	
27	I.A.(Civil)/536/2023 in CRP/471/2015	M/S MEGHRAJ MOTILAL AND CO. Versus ON THE DEATH OF AFTABUDDIN AHMED BARUA @ SAFARUDDIN AHMED BARUA	MR. A DHAR MD F FARIDI	MR. D SAIKIA (R-1) MR. B GOGOI (R-1) MR P NAYAK (R-1) MR A CHALIHA (R-1)
	WITH CRP/471/2015	M/S MEGHRAJ MOTILAL AND CO. Versus SRI AFTABUDDIN AHMED BARUA @ SAFARUDDIN AHMED BARUAH	MR.S K JAIN MR. R K BORAH MR.D SARMA MR. A DHAR MD F FARIDI MR.T C KHETRI	MR.D SAIKIA MR.A DEKA
	WITH I.A.(Civil)/537/2023 in CRP/471/2015	M/S MEGHRAJ MOTILAL AND CO. Versus ON THE DEATH OF AFTABUDDIN AHMED BARUA @ SAFARUDDIN AHMED BARUA	MR. A DHAR MD F FARIDI	
	WITH I.A.(Civil)/538/2023 in CRP/471/2015	M/S MEGHRAJ MOTILAL AND CO. Versus ON THE DEATH OF AFTABUDDIN AHMED BARUA @ SAFARUDDIN AHMED BARUA	MR. A DHAR MD F FARIDI	

28	I.A.(Civil)/741/2023 FIXED in RSA/375/2023	SUPARNA BAGCHI (GANGULY) AND ANR Versus ASLAM HAKIM AND 2 ORS.	MR. D MOZUMDER MR GAURAV R DUTTA MS. S NATH MR. D MAZUMDAR	MR I RAFIQUE (r-1,2) MRS S A CHOUDHURY (r-1,2) MS A AFREEN (r-1,2) MS. R. R. SAIKIA (r-1,2)
	WITH RSA/375/2023 (Filing Number)	SUPARNA BAGCHI (GANGULY) AND ANR Versus ASLAM HAKIM AND 2 ORS. B	MR D MAZUMDER	
	WITH I.A.(Civil)/377/2023 (Filing Number)	SUPARNA BAGCHI (GANGULY) AND ANR Versus ASLAM HAKIM AND 2 ORS. B	MR D MAZUMDER	
29	I.A.(Civil)/1071/2023 WITH LCR, B/O in RSA/76/2015	ON THE DEATH OF RAMDAYAL THAKUR HIS LEGAL HEIR BABAN THAKUR Versus SRI RAMESWAR THAKUR and 2 ORS	MR G N SAHEWALLA MD ASLAM MS. S. TODI MR H K SARMA MS K BHATTACHARYYA	MR. A BHATTACHARJEE
	WITH RSA/76/2015	ON THE DEATH OF SOLE APPELANT (SRI RAMDAYAL THAKUR) , HIS LEGAL HEIRS Versus SRI RAMESWAR THAKUR and 2 ORS	MR.G N SAHEWALLA MS.B SARMA MS.J HUDA MS.P BURAGOHAIN MS.S SULTANA MR.P DEKA MR.A CHETIA MD.ASLAM	MR.S S DEY(R-1 to 3) MR.M NATH(R-1 to 3) MR.A BHATTACHARJEE(R-1 to 3) MSN KALITA(R-1 to 3)
	WITH I.A./794/2015 in RSA/76/2015	SRI RAMDAYAL THAKUR Versus SRI RAMESWAR THAKUR and 2 ORS	MR.H RAHMAN MS.J HUDA MS.P BURAGOHAIN MS.S SULTANA MS.B SHARMA	MR.S S DEY MR.A BHATTACHARJEE
	WITH I.A.(Civil)/4314/2017 in RSA/76/2015	SRI RAMDAYAL THAKUR Versus SRI RAMESWAR THAKUR and 2 ORS	MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MR.A CHETIA MD.ASLAM	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MSN KALITA
	WITH I.A.(Civil)/1072/2023 in RSA/76/2015	ON THE DEATH OF RAMDAYAL THAKUR HIS LEGAL HEIRS BABAN THAKUR Versus SRI RAMESWAR THAKUR and 2 ORS	MR G N SAHEWALLA MD ASLAM MS. S. TODI MR H K SARMA MS K BHATTACHARYYA	MR. A BHATTACHARJEE
30	I.A.(Civil)/1602/2023 FIXED in RSA/3436/2023	REKIBUR ZAMAN AND ANR. Versus DIPEN CH. DAS ADN 16 ORS.	MR. R K BHUYAN	MR D CHOUDHURY (r-1,3,4,5,6,7)) MRS A K CHOUDHURY MR M CHOUDHURY (r-1,3,4,5,6,7)) MRS. J DEKA (r-1,3,4,5,6,7))
	WITH RSA/3436/2023 (Filing Number)	REKIBUR ZAMAN AND ANR. Versus DIPEN CH. DAS ADN 16 ORS. A	MR. R K BHUYAN	
	WITH I.A.(Civil)/3454/2023 (Filing Number)	REKIBUR ZAMAN AND ANR. Versus DIPEN CH. DAS ADN 16 ORS. A	MR. R K BHUYAN	
31	I.A.(Civil)/2328/2023 FIXED in RSA/9283/2023	MD LIYAKAT ALI Versus MD. MARTUJA ALI	MR. I CHOUDHURY R L CHUTIA MS N GUPTA MS K BORAH	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN

	WITH RSA/9283/2023 (Filing Number)	LIYAKAT ALI Versus MARTUJA ALI B	MR. I CHOUDHURY	
32	I.A.(Civil)/3314/2023 FIXED in RSA/192/2022 WITH RSA/192/2022	RAHUL ISLAM LASKAR Versus JASHIM UDDIN LASKAR AND 40 ORS.	MR. S K GHOSH MS F AHMED	MR. A H M R CHOUDHURY
	WITH I.A.(Civil)/3764/2022 in RSA/192/2022	RAHUL ISLAM LASKAR Versus JASHIM UDDIN LASKAR AND ORS.	MR. S K GHOSH MS F AHMED	MR. A H M R CHOUDHURY (r-1,27,28,30,34)
33	I.A.(Civil)/3393/2023 WITH LCR, FIXED in RSA/322/2017 WITH RSA/322/2017	ISMAIL HUSSAIN @ PUTU and 2 ORS Versus ON THE DEATH OF MONOWAR HUSSAIN HIS LEGAL HEIRS MAHNAJ MONOWAR AND ANR.	MS.R CHOUDHURY MS.P SARMAH MS.A BEGUM	MS. N RAI MR A K RAI MR. T R ROY
	WITH I.A.(Civil)/2023/2022 in RSA/322/2017	ISMAIL HUSSAIN @ PUTU and 2 ORS Versus ON THE DEATH OF MONOWAR HUSSAIN HIS LEGAL HEIRS MAHNAJ MONOWAR AND ANR.	MS F N ZAMAN	MR A K RAI
	WITH I.A.(Civil)/2024/2022 in RSA/322/2017	ISMAIL HUSSAIN @ PUTU and 2 ORS Versus ON THE DEATH OF MOMOWAR HUSSAON THE DEATH OF MOMOWAR HUSSAIN, HIS LEGAL HEIRS MAHNAJ MONOWAR AND AN	MS F N ZAMAN	
	WITH I.A.(Civil)/3388/2023 in RSA/322/2017	ISMAIL HUSSAIN @ PUTU and 2 ORS Versus ON THE DEATH OF MONOWAR HUSSAIN HIS LEGAL HEIRS MAHNAJ MONOWAR AND ANR.		MR. A K RAY
	WITH I.A.(Civil)/3390/2023 in RSA/322/2017	ISMAIL HUSSAIN @ PUTU and 2 ORS Versus ON THE DEATH OF MONOWAR HUSSAIN HIS LEGAL HEIRS MAHNAJ MONOWAR AND ANR.		MR. A K RAY
	WITH I.A.(Civil)/3392/2023 in RSA/322/2017	ISMAIL HUSSAIN @ PUTU and 2 ORS Versus ON THE DEATH OF MONOWAR HUSSAIN HIS LEGAL HEIRS MAHNAJ MONOWAR AND ANR.		
34	I.A.(Civil)/3588/2023 FIXED in Mat.App./14573/2023 WITH Mat.App./14573/2023 (Filing Number)	XXXXXXX Versus XXXXXXX	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS P GARGO	
	WITH Tr.P.(C)/36/2024 FIXED	XXXXXXX Versus XXXXXXX AZMIRA BEGUM Versus RAFIKUL ISLAM	MR. D CHOUDHURY	MR. R ALI MR H A AHMED DR. R HOQUE MR. MUSTAFA HUSSAIN
35	Tr.P.(C)/36/2024 FIXED			MR. A M AHMED P. GHOSH

36	CRP/61/2024	BIJOY CHAKRABORTY Versus SRI MANI MADHAB DAS AND ANR.	MR S DUTTA MR S DUTTA MS M BORCHETIYA MS S MOCHAHARI MR S DUTTA	MR A IKBAL
37	CRP(IO)/103/2024 WITH LCR, FIXED	MD. MOTIUR RAHMAN Versus ON THE DEATH OF ALAL UDDIN, HIS LEGAL HEIRS SAJUDDIN AND 7 ORS.	MR. A K PURKAYASTHA MR. J AHMED MR. S SHARMA MS A HUSSAIN R BEGUM	MR. SURAJIT DAS MR. P P DAS
38	I.A.(Civil)/147/2024 WITH LCR, B/O in RSA/223/2016 WITH RSA/223/2016	MUSTT REZAUN NESSA and ANR Versus OSIA BEWA and 13 ORS	MR A ISLAM	MR D MAHANTA
	WITH I.A.(Civil)/1572/2016 in RSA/223/2016	OSIA BEWA and 12 ORS Versus MUSTT REZAUN NESSA and ANR	MR.T J MAHANTA MS.P MAHANTA MR.A BHATTACHARYA MR.D MAHANTA	MR G P BHOWMIK MR A ISLAM (R1) MS.M KALITA MS.P CHETIA
39	I.A.(Civil)/423/2024 in MACApp./1533/2024 WITH MACApp./1533/2024 (Filing Number)	ORIENTAL INSURANCE CO. LTD. Versus RODINGPUI ANR 4 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY	MR. S D PURKAYASTHA (R-1) MS S.S.BORA (R-1)
		ORIENTAL INSURANCE CO. LTD Versus RODINGPUI ANR 4 ORS F	MR SISHIR DUTTA	
40	I.A.(Civil)/718/2024 FIXED in CRP(IO)/346/2023 WITH CRP(IO)/346/2023	MD. REKIBUR RAHMAN @ REKIBUR RAHMAN Versus STATE BANK OF INDIA,	MR. R BORA	
		MD. REKIBUR RAHMAN @ REKIBUR RAHMAN Versus STATE BANK OF INDIA	MR. R BORA MR. D. BORAH	
41	I.A.(Civil)/969/2024 WITH LCR in RSA/6/2015 WITH RSA/6/2015 CAVT. NO. 1021/2014	SRI OM PRAKASH KHOKOLIA and ORS Versus MD RAIFUDDIN AHMED @ RICKBABA and ORS	MR. D MOZUMDER MR. S BISWAS MS D DEVI	MR. P GOHAIN
		SRI OM PRAKASH KHOKOLIAand 2 ORS Versus MD RAIFUDDIN AHMED @ RICKBABA and 3 ORS	MR D MAZUMDER (P-1,3) MR.G N SAHEWALLA MR.R SARMA MR. N ALAM MS.B SARMA MR.S U AHMED MR. B BARMAN (P-1,3) MRS.S S BAWARI MR.A CHETIA MR. S BISWAS MR B K BARMAN (P-1,3) MR.P K DUTTA MD.ASLAM	MS.D BORGHAIN(R-2) MR.P GOHAIN(R-2) MR.A IKBAL MR.S ALI MR.M ALAM FOR CAVEATOR MS.M BHUYAN(R-2)
	WITH MC/89/2015 in RSA/6/2015	SRI OM PRAKASH KHAKOLIAand 2 ORS Versus MD RAIFUDDIN AHMED @ RICKBABA and 3 ORS	MR.G N SAHEWALLA MR.R SARMA MR. N ALAM MS.B SARMA MR.S U AHMED MRS.S S BAWARI MR.A CHETIA MD.ASLAM MR.P K DUTTA	MR.A IKBAL MR.S ALI MR.M ALAM FOR CAVEATOR

	WITH I.A.(Civil)/971/2024 in RSA/6/2015	SRI OM PRAKASH KHOKOLIA and ORS Versus MD RAIFUDDIN AHMED @ RICKBABA and ORS G	MR. D MOZUMDER MR. S BISWAS MS D DEVI	MR. P GOHAIN
	WITH I.A.(Civil)/972/2024 in RSA/6/2015	SRI OM PRAKASH KHOKOLIA and ORS Versus MD RAIFUDDIN AHMED @ RICKBABA and ORS	MR. D MOZUMDER MR. S BISWAS MS D DEVI	MR. P GOHAIN
42	I.A.(Civil)/1026/2024 WITH LCR, B/O in RSA/27/2023	BHUMIDHAR BARMAN AND 3 ORS . Versus SHRADHA NANDA BARMAN,	MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN MS S DEV	MR. M DUTTA
	WITH RSA/27/2023	SHRADHA NANDA BARMAN Versus BHUMIDHAR BARMAN AND 3 ORS .	MR. M DUTTA MS S DEV MR J MAHANTA	MR. P K ROYCHOUDHURY (R-2) MR. N HAQUE (R1-R3) MR. A K AZAD (r-1) MR. S R BARBHUIYA (R1-R3) MR M HUSSAIN (R1-R3)
	WITH I.A.(Civil)/547/2023 in RSA/27/2023	SHRADHA NANDA BARMAN Versus BHUMIDHAR BARMAN AND 3 ORS .	MR. M DUTTA MS S DEV MR J MAHANTA	
43	I.A.(Civil)/1472/2024 WITH LCR, B/O in RSA/198/2016	MD MAKADDAS ALI Versus MD LECHAN UDDIN and 17 ORS	MR M J QUADIR MR. A K HANNAN	MS. R CHOUDHURY
	WITH RSA/198/2016	MD MAKADDAS ALI Versus MD LECHAN UDDIN and 29 ORS	MR M J QUADIR MR.S B LASKAR MR.S Y AHMED MS. M KHANIKAR	MS. R CHOUDHURY MR.A H M R CHOUDHURYR- 1-3 MS.P SHARMA(R- 1-3)
44	I.A.(Civil)/1485/2024 WITH LCR in RSA/115/2022	MOHAN BALA DEKA AND 5 ORS. Versus UDAY DEKA AND 8 ORS.	MR A SHARMA	MR. M K SHARMA
	WITH RSA/115/2022	UDAY DEKA AND 8 ORS. Versus MOHAN BALA DEKA AND 5 ORS.	MR. M K SARMA MS. S S SAIKIA	MR A SHARMA (r-1 to 6)
45	I.A.(Civil)/1622/2024 WITH LCR, FIXED in RSA/226/2019	FAZIA BEWA AND 9 ORS. Versus SAFIAR RAHMAN	MS. R CHOUDHURY	MR. R K JAIN TULIKA BORAH
	WITH RSA/226/2019	FAZIA BEWA AND 9 ORS. Versus SAFIAR RAHMAN	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	MR. R K JAIN TULIKA BORAH
46	I.A.(Civil)/1641/2024 WITH LCR in RSA/161/2016	MD MUKIBAR RAHMAN Versus MD ABDUL MATIN and ORS	MS F BEGUM	MR B SARMA
	WITH RSA/161/2016	MD MUKIBAR RAHMAN Versus MD ABDUL MATIN and 2 ORS	MR.J I BORBHUIYA MR.L MOHAN MR.S ROY MS.F BEGUM	MR G N SAHEWALLA (R1) MR.MD ASLAM(R-1) MS.B SARMAR-1 MR.P DEKA(R-2-3) MS.D SWAMI(R-2-3) MS. S. TODI (R1) MR.R JAIN(R-1)
HEARING				
47	CRP(IO)/214/2018 WITH LCR, B/O	LAL MIA AND 6 ORS. Versus RAMJAN ALI	MR. J AHMED MS. H BEGUM MR G BHARADWAJ MR S Z AHMED MS. M AHMED	DR. B U AHMED MR. P K ROYCHOUDHURY MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN MR M HUSSAIN

STAY MATTERS

48	CRP(IO)/115/2023	MD. MUNNAF AHMED Versus RAJIB SAIKIA	MR P SARMA MR. R SARMA MR D HAZARIKA MR A HUSSAIN	MR. R PHUKAN
49	CRP(IO)/342/2023	SURESH KUMAR SHARMA Versus JOGINDER SINGH AND ANR	MR. D MOZUMDER MR. P BORAH MS D DEVI	MR. D NANDI (R-1 AND 2) MS P SARMAH (R-1 AND 2)
50	WITH CRP(IO)/102/2023	SURESH KUMAR SHARMA Versus JOGINDER SINGH AND ANR.	MR. D MOZUMDER MR. P BORAH MR. S BISWAS MS D DEVI	MR. D NANDI (R-1 AND 2) MS P SARMAH(R-1 AND 2)
51	Tr.P.(C)/11/2024	NEHA SHARMA Versus AMAN AGARWAL	MR. S ISLAM MR A HAWARI	MS. N BEGUM MR P DAS MR A SARMA MS N BARUAH
52	Tr.P.(C)/29/2024 FIXED	REZINA KHATUN Versus MOHIBUL ISLAM	MR. N K HALOI MR. K M HASSAN	
53	CRP(IO)/98/2024 FIXED	JAD ALI @ JIYAD ALI RAHMAN Versus ABDUL HAMID SK	MD. I HUSSAIN H M S ELAHI	MR P K DAS (R-1) MR. M BARUAH (R-1)

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LEAVE NOTE OF ADVOCATES FOR 10/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MS. N M DEKA	24-05-2024	To	28-06-2024
5)	MS. S SARMA	29-05-2024	To	15-06-2024
6)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
7)	MR. D KAKOTI	01-06-2024	To	12-06-2024
8)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
9)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
10)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
11)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
12)	MR. T ISLAM	03-06-2024	To	15-06-2024
13)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
14)	MR. S C KEYAL	07-06-2024	To	12-06-2024
15)	T A LASKAR	10-06-2024	To	13-06-2024
16)	MR D K BORDOLOI	10-06-2024	To	10-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,10th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/55/2024	BHUGESH MALI Versus THE STATE OF ASSAM AND ANR.	MS B R A SULTANA (LEGAL AID COUNSEL)	PP, ASSAM
2	Crl.A./180/2024	MD. RAHMAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. P BORAH MRS K M SAIKIA	PP, ASSAM
	WITH I.A.(Crl.)/535/2024 in Crl.A./180/2024	MD.RAHMAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. P BORAH MRS K M SAIKIA	PP, ASSAM
ORDERS				
3	Crl.A./91/2020 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. 2, FIXED	MD. ABDUL NOOR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. R A CHOUDHURY MR. J M SULAIMAN	MR. U CHOUDHURY,LEGAL AID COUNSEL(R-2) PP, ASSAM
	WITH I.A.(Crl.)/433/2024 in Crl.A./91/2020	MD. ABDUL NOOR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. R A CHOUDHURY MR. J M SULAIMAN	MR. U CHOUDHURY,LEGAL AID COUNSEL PP, ASSAM
4	CRL.A(J)/30/2022 2 Y 6 M 12 D :WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, P.B. - 2	ARJUN HASDA Versus THE STATE OF ASSAM	MR R SHARMA, AMICUS CURIAE	PP, ASSAM
5	CRL.A(J)/129/2022 1 Y 10 M 12 D :WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	REKIBUDDIN AHMED @ BHAITY ALI Versus THE STATE OF ASSAM AND ANR.	MR J DAS	PP, ASSAM
6	Crl.A./252/2022 WITH LCR - 4 (FOUR) FILES, P.B. 2	SHAJIT AHMED @ SAJIT AHMED . Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM

	WITH I.A.(CrI.)/611/2022 in CrI.A./252/2022	SHAJIT AHMED @ SAJIT AHMED . Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
7	CRL.A(J)/26/2023 1 Y 5 M 18 D.:WITH OFFICE NOTE, LCR - 3 (THREE) FILES, P.B. - 3	GOPAL SHIL Versus THE STATE OF ASSAM AND ANR.	MR. M A MONDAL MR. A ISLAM S I AKAND	MR. M U MAHMUD (R-2) MR S H MAHMUD (R-2) MR S ISLAM (R-2) MR. S. SUR (R-2) MR S AFRIDI (R-2) PP, ASSAM
8	CRL.A(J)/116/2023 4 Y 8 M 12 D.:WITH OFFICE NOTE	GAJI RAHMAN @ GAJI Versus THE STATE OF ASSAM AND ANR.	MR. U CHOUDHURY	PP, ASSAM
	WITH I.A.(CrI.)/986/2023 in CRL.A(J)/116/2023	GAJI RAHMAN @ GAJI Versus THE STATE OF ASSAM AND ANR.	MR. U CHOUDHURY	PP, ASSAM
9	I.A.(Civil)/1968/2023 FIXED in Mat.App./8001/2023	XXXXXXX Versus XXXXXXX	MR SISHIR DUTTA MS S MOCHAHARI MR. SIDHANT DUTTA	MS. K PHUKAN (LEGAL AID COUNSEL) MR. D UPAMANYA
	WITH Mat.App./8001/2023 (Filing Number)	XXXXXX Versus XXXXXX	MR SISHIR DUTTA	
10	I.A.(CrI.)/168/2024 WITH OFFICE NOTE, LCR - 3 (THREE) FILES, FIXED in CrI.A./16/2024	PUNI RAM NATH @ KONIRAM NATH Versus THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA DILME R.M. MOMIN MR. A GAUTAM	PP, ASSAM
	WITH CrI.A./16/2024	PUNI RAM NATH @ KONIRAM NATH Versus THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA DILME R.M. MOMIN MR. A GAUTAM	MR. A TALUKDAR (r-2) MR. M BISWAS (r-2) MR D KALITA (r-2) S K DAS PP, ASSAM
11	I.A.(CrI.)/276/2024 B/O in CrI.A./77/2024	JAFOR ALI Versus THE STATE OF ASSAM AND ANR.	MS. R CHOUDHURY MR. A AHMED U U KHAN MS. B. HAZARIKA	PP, ASSAM
	WITH CrI.A./77/2024	JAFOR ALI Versus THE STATE OF ASSAM AND ANR.	MS. R CHOUDHURY MR. A AHMED U U KHAN MS. B. HAZARIKA	MR. D P MANDAL (r-2) MR. L R MAZUMDER(R-2) MR. A ISLAM(R-2) MR E HUSSAIN(R-2) MR A.THAKURIA (r-2) PP, ASSAM
12	I.A.(CrI.)/359/2024 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, B/O in CrI.A./108/2024	PROBISON HASDA Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
	WITH CrI.A./108/2024	PROBISON HASDA Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR. I U CHOWDHURY (R-2) MR. J ABBAS (R-2) PP, ASSAM
13	I.A.(CrI.)/484/2024 in CrI.A./481/2023	ANANTA DAS Versus THE STATE OF ASSAM AND ANR.	MR C GOSWAMI	PP, ASSAM
	WITH CrI.A./481/2023	ANANTA DAS Versus THE STATE OF ASSAM AND ANR. E	MR C GOSWAMI	PP, ASSAM

HEARING

14	CRL.A(j)/110/2019 4 Y 11 M 26 D :WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, P.B. 2, THE STATE OF ASSAM FIXED	AJAY SABAR Versus	MR. N HASSAN, AMICUS CURIAE	MR. U CHOUDHURY (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
15	Mat.App./9/2020 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR G PATHAK MS K DEKA MR I UDDIN	MR. S K MEDHI MR D DAS MS. U K PURKAYASTHA MR. B J TALUKDAR
16	CRL.A(j)/83/2020 4 Y 6 M 12 D :WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 2	RAJESH BORAİK Versus THE STATE OF ASSAM	MR. A DHAR, AMICUS CURIAE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MS. N M DEKA	24-05-2024	To	28-06-2024
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8)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
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11)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
12)	MR. T ISLAM	03-06-2024	To	15-06-2024
13)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
14)	MR. S C KEYAL	07-06-2024	To	12-06-2024
15)	T A LASKAR	10-06-2024	To	13-06-2024
16)	MR D K BORDOLOI	10-06-2024	To	10-06-2024



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[For Monday,10th June 2024]

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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2558/2024 FIXED	SANGITA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. A CHAMUAH MR. J KALITA MR. A R KASHYAP	GA, ASSAM SC, FINANCE SC, GHC

LEAVE NOTE OF ADVOCATES FOR 10/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MS. N M DEKA	24-05-2024	To	28-06-2024
5)	MS. S SARMA	29-05-2024	To	15-06-2024
6)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
7)	MR. D KAKOTI	01-06-2024	To	12-06-2024
8)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
9)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
10)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
11)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
12)	MR. T ISLAM	03-06-2024	To	15-06-2024
13)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
14)	MR. S C KEYAL	07-06-2024	To	12-06-2024
15)	T A LASKAR	10-06-2024	To	13-06-2024
16)	MR D K BORDOLOI	10-06-2024	To	10-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 03-06-2024 TO 28-06-2024(RELATING TO CIVIL BENCH-V, FROM ITEM NOS. 22 TO 45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/2943/2024	M/S RAKIBUL ISLAM AND ANR Versus THE UNION OF INDIA AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA MR J MAHANTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
2 WP(C)/2958/2024	KABITA BALA DAS @ KABITA DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, FINANCE SC, REVENUE
3 WP(C)/2962/2024	DIPTI DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
4 WP(C)/2963/2024	FULMONI KISKU Versus THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR	SC, ASLSA GA, ASSAM SC, BTC SC, FINANCE
5 WP(C)/2973/2024	RAMJAN ALI AND 10 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS A HUSSAIN S AHMED	GA, ASSAM SC, P H E
ORDER (STAY VACATING)			
6 I.A.(Civil)/3344/2023 in WP(C)/5043/2023	THE BRANCH MANAGER Versus BOGIDHOLA TEA AND TRADING CO. (P) LTD., AND 2 ORS	MR. P DAS	MR B KAUSHIK
WITH WP(C)/5043/2023	BOGIDHOLA TEA AND TRADING CO. (P) LTD., Versus THE RESERVE BANK OF INDIA AND 4 ORS	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR. P DAS (R- 3,4,5)

ADMISSION

7	WP(C)/7457/2018 FIXED	PURBANCHAL GRIHA NIRMAN UNNAYAN SAMITY Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. R DUBEY MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM SC, GDD SC, G M D A SC, REVENUE
	WITH I.A.(Civil)/1861/2023 in WP(C)/7457/2018	PURBANCHAL GRIHA NIRMAN UNNAYAN SAMITY Versus THE STATE OF ASSAM AND 5 ORS.	MR. R DUBEY MS. A B KAYASTHA	GA, ASSAM SC, G M D A
8	WP(C)/4395/2022	M/S VERSHA TECHNO TRADE PVT LTD AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. R MAZUMDAR MRS P RAI MS. S. SAIKIA B SARMA	GA, ASSAM MR. R DUBEY(R-7) MS. A B KAYASTHA(R-7) SC, G M D A
	WITH I.A.(Civil)/1387/2023 in WP(C)/4395/2022	M/S VERSHA TECHNO TRADE PVT LTD AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, G M D A
9	WP(C)/6254/2023	USHA DUGAR AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A BISWAS	MR. K N CHOUDHURY (R7) GA, ASSAM MR. R DUBEY (R7) MS. A B KAYASTHA (R7) MR. A N I HUSSAIN (r-7) SC, FINANCE SC. REVENUE SC, G M D A
	WITH I.A.(Civil)/1572/2024 in WP(C)/6254/2023	PURBANCHAL GRIHA NIRMAN UNNAYAN SAMITY Versus USHA DUGAR AND 9 ORS	MR. R DUBEY MR. A N I HUSSAIN	GA, ASSAM MR. A BISWAS
10	WP(C)/7355/2023	ISMAILUR RAHMAN AND 16 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A DHAR MISS S ROY MD F FARIDI	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, GDD SC, G M D A SC, FINANCE
	WITH I.A.(Civil)/1635/2024 in WP(C)/7355/2023	PURBANCHAL GRIHA NIRMAN UNNAYAN SAMITY Versus ISMAILUR RAHMAN AND 16 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
11	WP(C)/596/2019 FIXED	M.B.F. BRICK FIELD (MBF) AND 3 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. A SATTAR MR G CHOUDHURY MS A REHMAN MS. S KAUSHIK	MR D MAZUMDER GA, ASSAM ASSTT.S.G.I. SC, FOREST SC, PCB
12	WP(C)/3561/2021	SATYA TALUKDAR @ SATYA RAM TALUKDAR Versus THE STATE OF ASSAM AND 12 ORS	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	GA, ASSAM MR J SHARMA (r-11) MR G KAKOTI SC, APDCL MR. P THAKURIA (r-11) SC. REVENUE
13	WITH Cont.Cas(C)/391/2021	SATYA TALUKDAR @ SATYA RAM TALUKDAR Versus KAILASH KARTHIK N, IAS AND 2 ORS	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	MR D KALITA MR. D NATH
14	WP(C)/1017/2022	ASHOK CHOUDHURY Versus UNION OF INDIA AND 3 ORS.	MR. D P BORAH MR. A ROY	MR. B SHARMA MR. M SHARMA (R4) MS. S YASMIN (R4) SC, RAILWAY

15	WP(C)/2097/2022	KARABI BARUAH Versus THE STATE OF ASSAM AND 9 ORS.	MR. A BISWAS MR. N SARKAR MR P K BASU MR N M DEKA	MS M HAZARIKA GA, ASSAM MR. M K BORAH SC, REVENUE
16	WP(C)/2802/2022	BABLU DAS @ GOPAL CHANDRA DAS Versus THE UNION OF INDIA AND 4 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM ASSTT.S.G.I. SC, ECI
17	WP(C)/3498/2022	MANIKHA BORUAH BURAGOHAİN @ MANIKHA BORUAH GOHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND MRS. B KONWAR	MR H SARMA, ADDL. SR GA, ASSAM (R-2 TO 4) MS N BORDOLOI, SC, REVENUE DEPTT., ASSAM (R-1) SC, REVENUE
18	WP(C)/4596/2022 FIXED	CHETAN PASARI Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K SINGH MR B PUSHILAL	GA, ASSAM SC, REVENUE
	WITH			
19	WP(C)/4597/2022	PRADIP TIBREWAL Versus THE STATE OF ASSAM AND 2 ORS	MR. S K SINGH MR B PUSHILAL	GA, ASSAM SC, REVENUE
	WITH			
	I.A.(Civil)/1657/2024 in WP(C)/4597/2022	PRADIP TIBREWAL Versus THE STATE OF ASSAM AND ORS	MR. S K SINGH MR B PUSHILAL	GA, ASSAM SC, REVENUE
	WITH			
20	WP(C)/4921/2022	SMT. DALJEET KAUR JASSAL @ DALJIT KAUR JASSAL Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K SINGH MR B PUSHILAL	GA, ASSAM SC, REVENUE
	WITH			
21	WP(C)/1430/2024	PANKAJ KUMAR NANDA Versus THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MS A DAS MS. U NANDA MR. A K DAS	GA, ASSAM MR. C BORUAH, SC, NHAI MR. C BORUAH, SC, NHAI MR H SHARMA, GA, ASSAM MR. R BORPUJARI, SC, REVENUE SC, REVENUE SC, PWD
22	WP(C)/5081/2022	MOINUL HAQUE CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR. A H ALAMGIR	SC, WATER RESOURCE
23	WP(C)/6972/2022	MD. BABAR ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. R Deka S I AKAND	GA, ASSAM MR D GOGOI, SC, APDCL SC, REVENUE SC, FINANCE
24	WP(C)/7919/2022	ABUL HUSSAIN BORBHYIA Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY ALHAJJ I UDDIN MR. H ALI B BARMAN	GA, ASSAM
25	WP(C)/8261/2022	HASINA RAHMAN AND 2 ORS Versus CANARA BANK AND 2 ORS	MR. T BARUAH MR. P BOIRAGI MR. S J SARMAH	MR. M SHARMA MR M SARMA MS. S YASMIN SC, CANARA BANK
26	WP(C)/1723/2023	BRIHATTAR GUWAHATI RABI DAS (MUCHI) SHAMPRADAI UNNAYAN SANGHA AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. P D NAIR MR G ALAM MR. F AHMED MR. H ROHMAN U PRASAD	SR. GA, ASSAM SC, REVENUE
27	WP(C)/5146/2023 FIXED	M/S JAIHIND PROJECTS LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S MITRA MR A K BORO MR S.MITRA	SC, TAXES
28	WP(C)/5541/2023	BHABESH DAS Versus THE REGIONAL MANAGER SBI NORTH EAST REGION AND 2 ORS	MR M RANA MD. I AHMED	MR. A PARVEZ MR D GOGOI

29	WP(C)/6219/2023	GAJENDRA SINGH Versus THE STATE OF ASSAM AND 4 ORS	MR. D GOGOI MR. R BORA MR. D. BORAH	GA, ASSAM MR R M DAS (R-5) MS. S BARUAH (R-2 TO R-4) SC, GAD SC, SOCIAL JUSTICE AND EMPOWERMENT JR. GA, ASSAM
30	WP(C)/6635/2023 B/O	UDAI GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MS. J DEKA MS. A TALUKDAR	GA, ASSAM MR. P D NAIR(R-3,5,6) MR. A CHETRY (R-3,5,6) MR G ALAM(R-3,5,6) MR. H ROHMAN(R-3,5,6) MR D DEKA SC, INFORMATION COMMISSION
31	WP(C)/7553/2023 B/O	KUMUD GOALA Versus THE STATE OF ASSAM AND 3 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	GA, ASSAM MR. S P CHOUDHURY MR. S P CHOUDHURY MR K BISWAKARMA (r-3) MS B DEVI (R-3,4) MS. M BORA (r-3) MS. M BORA (r-3) SC, REVENUE
32	Arb.P./3/2024	M/S P. J. SOOD Versus THE NORTH EAST FRONTIER RAILWAY AND ANR	W AHMED	MR H GUPTA DY.S.G.I.
33	WP(C)/624/2024	JITEN BHUYAN Versus THE UNION OF INDIA AND 5 ORS	MR. A K BHUYAN MS. B BHUYAN MR. M DAS MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	MR. K GOGOI MR. K GOGOI DY.S.G.I. SC, GMC SC, G M D A
34	WP(C)/679/2024	MOHAN BAHADUR KARKI DARJJI @ MOHAN BAHADUR DARJJI Versus THE ASSAM GRAMIN VIKASH BANK AND 5 ORS (F)	MR. L MOHAN MR. P GOGOI	MR. A L MANDAL (r-5,6) MR. A. GANGULY (SC, AGVB) MR. A GANGULY (r-1 to 4) MR. A DHANUKA (r-1 to 4)
35	WP(C)/680/2024	MD ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
36	WP(C)/829/2024	KANIKA DEVI Versus THE STATE OF ASSAM AND 6 ORS	MR J PAYENG MS PRATIMA RABHA MR. P K CHETRY	MS S BORUAH (GA, ASSAM) SC, HOUSING AND URBAN AFFAIRS SC, GMCH SC, FOREST
37	WP(C)/884/2024 B/O	SANJIB CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR D BARMAN MR A I TALUKDAR	GA, ASSAM SC, REVENUE
38	WP(C)/902/2024 FIXED	SUREN CHUTIA AND 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. D SONOWAL MR. R A CHOUDHURY	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, IRRIGATION SC, WATER RESOURCE SC, FINANCE
39	WP(C)/1041/2024	PUNJAB NATIONAL BANK Versus THE STATE OF ASSAM AND 4 ORS.	MR. A GANGULY MR. A DHANUKA	GA, ASSAM MR B P BORAH (r-4) MR P J DUTTA (r-4) MISS. J GOGOI (r-4)
40	WP(C)/1135/2024	ASSAM CRICKET ASSOCIATION Versus THE UNION OF INDIA AND 4 ORS	MR. D SAIKIA MR. B GOGOI MR A CHALIHA MS. RUKMINI BARUA MS. PADMINI BARUA	DY.S.G.I.

41	WP(C)/1526/2024	SHARMISTHA DEB AND 7 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM MR. M BISWAS (R-7,8,9,10)
42	WP(C)/1572/2024	JAMINI DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. M SAIKIA	SC, PWD ROAD MR. J HANDIQUE MS. S SARMA MS G HAZARIKA GA, ASSAM SC, REVENUE
43	WP(C)/1825/2024 CAVT. NO.03012/024,	MILI CHAUDHURY HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. R B PHOOKAN MR. M K DAS MR B S CHOWDHURY MS. B CHETRY S J DUTTA	MR J ABEDIN SC, EXCISE DEPTT. FOR CAVEATOR
44	WP(C)/1940/2024	M/S BARAK VALLEY CEMENT Versus THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST
45	WP(C)/2007/2024	PASUPATI DAS Versus THE STATE OF ASSAM AND 2 ORS	MR D CHOUDHURY MR M CHOUDHURY MR S DIFUSA	SC, HEALTH
46	WP(C)/2078/2024	ID MOHAMMAD KHAN @ MOHAMMAD ID MOHAMMAD KHAN Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR SARFRAZ NAWAZ MR T R SEN SAMIM RAHMAN	GA, ASSAM MR. S S ROY (r-1,2,4) DY.S.G.I.
47	WP(C)/2432/2024 FIXED	HALADHAR KALITA Versus THE UNION OF INDIA AND 4 ORS.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	MR G N SAHEWALLA (r-2,3,4) MS N K DEVI (r-2,3,4) MR N ANIX SINGH (r-2,3,4) MR H GUPTA DY.S.G.I. SC, IRCTC

ORDERS

48	WP(C)/5464/2021 WITH LCR	DEOKI BERIA Versus THE ASSAM BOARD OF REVENUE AND 2 ORS	S N SARMA MR. S K KEJRIWAL MR. R ALI MR. K KALITA	SC, REVENUE
49	WP(C)/6212/2021	JABA BRAHMA Versus THE STATE OF ASSAM AND 8 ORS	MR A V SINGH MR W R MEDHI	GA, ASSAM SC, BTC
50	WP(C)/1018/2022	PRANAB KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. D GOGOI	GA, ASSAM MR. N J GOGOI (R- 3 and 4) MR. N J GOGOI (R- 3 and 4) SC, A S A M B SC, APEX BANK SC, AGRI. DEPARTMENT
51	I.A.(Civil)/1671/2022 in WP(C)/4103/2014	JUGAL KUMAR NATH Versus THE STATE OF ASSAM AND 4 ORS	MR. G K THAKURIA	SC, FOREST
	WITH WP(C)/4103/2014	JUGAL KUMAR NATH Versus THE STATE OF ASSAM AND 4 ORS	MS.N S THAKURIA MR.B D GOSWAMI MR.D BORAH MS.P DUTTA MR.M P BORAH	SC, FOREST
	WITH MC/2777/2014 in WP(C)/4103/2014	JUGAL KUMAR NATH Versus THE STATE OF ASSAM AND 4 ORS	MR.D BORAH MS.P DUTTA MR.M P BORAH MR.B D BORAH	SC, FOREST
	WITH I.A./638/2015 in WP(C)/4103/2014	JUGAL KUMAR NATH Versus THE STATE OF ASSAM AND 4 ORS	MR.B D GOSWAMI MS.M DEB MR.D BORAH MS.P DUTTA MR.M P BORAH MS.P DEB MS.N DEB	SC, FOREST MR. P K BORAH

52	WITH WP(C)/4780/2015	JUGAL KUMAR NATH Versus THE STATE OF ASSAM AND 5 ORS	MS.N S THAKURIA MS.M DEV MS.P DEB	SC, FOREST(R1-5)
	WITH I.A./1623/2015 in WP(C)/4780/2015	JUGAL KUMAR NATH Versus THE STATE OF ASSAM AND 5 ORS	MS.N S THAKURIA MS.M DEV MS.P DEB	SC, FORESTR1-5
53	WITH WP(C)/4266/2016 CAVT. NO. 572/2016	JUGAL KR. NATH Versus THE STATE OF ASSAM and 6 ORS.	MS.N S THAKURIA MS.M DEV MS.N DEB MS.P DEB	MR.D KALITA SC, FOREST MS.J CHAKRABORTY MR.B K KAR MS.R BORAH MR.R K BORA(R 1-6) FOR CAVEATOR
54	WP(C)/2079/2022	CHARABARI PABANJYOTI NGO Versus THE STATE OF ASSAM AND 11 ORS.	MR. A K SARMA MR A GOHAIN MR H J TAMULI MR D KALITA	GA, ASSAM SC, P H E
55	WP(C)/1082/2023 FIXED	NATIONAL PROJECTS CONSTRUCTION CORPORATION LIMITED Versus MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL AND 2 ORS	MR. B C PATHAK MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	MR. S K SINGHA (r-3) MR B DEB (r-2) MS. P BHATTACHARYA (r-2) MR G PATHAK (r-3) MS. M GOGOI (r-3) MR. A BORUA
56	Arb.P./19/2024 FIXED	SMTI SHAMPA GANGULY Versus MS MATRI BHUMI DEVELOPER	MS. S KANUNGOE MS. J CHETTRY	
57	I.A.(Civil)/157/2024 in WP(C)/2793/2021	GUWAHATI ZILLA THALUA SAK PASALI BYABASAYEE SANTHA AND 2 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. B D GOSWAMI MR. J M GOGOI	GA, ASSAM SC. G.M.C.
	WITH WP(C)/2793/2021	GUWAHATI ZILLA THALUA SAK PASALI BYABASAYEE SANTHA AND 2 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. B D GOSWAMI MR. J C GOGOI MR B ISLAM	MR. D SAIKIA (R-9) GA, ASSAM MR. S BORA (R-9) SC. G.M.C.
58	WP(C)/1574/2024 FIXED	ASIRAN NESSA BIBI Versus THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MR. R I MONDAL MR M KHAN MR A.K. MOLLAH	GA, ASSAM SC, FINANCE
59	WP(C)/1652/2024 FIXED	KUSUM KOCHAR Versus THE STATE OF ASSAM AND 2 ORS	MR. J KALITA DIKSHITA DEKA	MR. D NATH SC, REVENUE
60	WP(C)/1792/2024 FIXED	PROBIN BORA Versus UNION OF INDIA AND 7 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MR. INDRAJIT BHUYAN	GA, ASSAM SC, NHAI MR. D J DAS MR B GOGOI(SC, PWD) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD (BUILDING) DY.S.G.I. SC, NHIDC

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LEAVE NOTE OF ADVOCATES FOR 10/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MS. N M DEKA	24-05-2024	To	28-06-2024
5)	MS. S SARMA	29-05-2024	To	15-06-2024
6)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
7)	MR. D KAKOTI	01-06-2024	To	12-06-2024
8)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
9)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
10)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
11)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
12)	MR. T ISLAM	03-06-2024	To	15-06-2024
13)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
14)	MR. S C KEYAL	07-06-2024	To	12-06-2024
15)	T A LASKAR	10-06-2024	To	13-06-2024
16)	MR D K BORDOLOI	10-06-2024	To	10-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,10th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	MFA/87/2012 (HEARING), WITH LCR	GOPI BALA BARPHEUKAN Versus THE UNION OF INDIA and ORS	MR.D C K HAZARIKA MS.P DEVI MS.S DHADUMIA	MSB DEVI MR G GOSWAMI, RLY.ADV. MR.D N GOGOI MS.R BORAH MR.K HAZARIKA SC, NF RLY MS.C HAZARIKA
2	MFA/113/2012 (HEARING), WITH LCR	VIJAYA BARMAN Versus UNION OF INDIA	MR.D C K HAZARIKA MS.P DEVI MS.S DHADUMIA MS.S F ROHMAN	MSB DEVI MR G GOSWAMI SC, NF RLY MS.M PHUKAN MS.R R BORAH
ADMISSION				
3	CRP/158/2016 WITH LCR, FIXED	SANJIT DUTTA Versus M/S. ORIENT BODY CONSTRUCTION and ANR.	MR.B D GOSWAMI MS.H DEKA MS.P DUTTA	MR.Z MUKIT(R-1) MR. A PARVEZ (R2) MR.A DAS(R-2) MR.J P DAS(R-2) MR D GOGOI (R2) MR. B ROY (R2)
4	CRP/145/2019 WITH LCR, FIXED	UPENDRA NATH BURA GOHAIN AND 2 ORS. Versus KUSHAL BURHA GOHAIN @ KUSHA	MR Z MUKIT MR. A SATTAR S CHOUDHURY MR. R P GUPTA	
5	MACApp./685/2022	THE ORIENTAL INSURANCE CO. LTD Versus MUST .GUL BATUN and 4 ORS	MR. A DUTTA MRS.P M DUTTA	MR.I HUSSAIN(R-4) MR.T ISLAM(R-1, 2 & 3) MR. Z IQBAL MS.S PARBIN(R-1, 2 & 3)
	WITH I.A.(Civil)/2804/2022 in MACApp./685/2022	THE ORIENTAL INSURANCE CO. LTD Versus MUST .GUL BATUN and 4 ORS	MR. A DUTTA MRS.P M DUTTA	MR.I HUSSAIN(R-4) MR.T ISLAM(R-1, 2 & 3) MR. Z IQBAL MS.S PARBIN(R-1, 2 & 3)
6	MACApp./818/2022 WITH LCR	MD. JIAUR RAHMAN Versus MRS. SOFIYA BEGUM AND 4 ORS	MR. S HOQUE	MR. K K BHATTA (R-5) MS JONA TALUKDAR (R-5) MS R DEVI (R-5)
7	MACApp./194/2023	ORIENTAL INSURANCE CO. LTD. Versus SRI HIREN DUTTA AND 4 ORS	MR SISHIR DUTTA MR. SIDHANT DUTTA	MR. Y DOLOI (R-4) MR. S Z RAHMAN (R-4)

	<p>WITH I.A.(Civil)/1304/2023 in MACApp./194/2023</p>	<p>ORIENTAL INSURANCE CO. LTD. Versus SRI HIREN DUTTA AND 4 ORS</p>	<p>MR SISHIR DUTTA MR. SIDHANT DUTTA</p>	<p>MR. Y DOLOI (R-4) MR. S Z RAHMAN (R-4)</p>
8	<p>CRP(IO)/253/2023 FIXED</p>	<p>ON THE DEATH OF MAHABIR CHAND PARAKH, HIS LEGAL HEIRS- Versus SMTI. LAKHI BORKOTOKI AND ANR</p>	<p>MR. D C C PHUKAN MS D DEVI</p>	<p>MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA</p>
9	<p>CRP(IO)/322/2023 FIXED</p>	<p>KIRAN CHANDRA CHOUDHURY AND 2 ORS Versus JYOTISH CHANDRA CHUDHURY AND ANR.</p>	<p>MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI</p>	<p>MR. M K CHOUDHURY (R- 1,2) MR P BHARDWAJ (R-1,2) MR. M SARMA (R-1,2) MR. D. BORAH (R-1,2)</p>
10	<p>RERA APPEAL/1/2024 CAVT. NO.00772/024, FIXED</p>	<p>RDB REALTY AND INFRASTRUCTURE LIMITED Versus THE REAL ESTATE REGULATORY AUTHORITY AND ANR.</p>	<p>MR Z MUKIT MR. A SATTAR</p>	<p>MR. P GOSWAMI (R-1) MR. B D DEKA MR. A PHUKAN MS S SARMA HAZARIKA MR H K SARMA (R-1) FOR CAVEATOR</p>
	<p>WITH I.A.(Civil)/226/2024 in RERA APPEAL/1/2024</p>	<p>RDB REALTY AND INFRASTRUCTURE LIMITED Versus THE REAL ESTATE REGULATORY AUTHORITY AND ANR.</p>	<p>MR Z MUKIT MR. A SATTAR</p>	<p>MR. B D DEKA MR. A PHUKAN MS S SARMA HAZARIKA FOR CAVEATOR</p>
11	<p>MFA/35/2024</p>	<p>ASHA KUJUR AND 2 ORS. Versus THE UNION OF INDIA</p>	<p>MS J KALITA</p>	<p>DY.S.G.I.</p>
12	<p>MACApp./233/2024</p>	<p>NEW INDIA ASSURANCE CO. LTD Versus SRI DIPJYOTI BORDOLOI AND 2 ORS</p>	<p>MR. K K BHATRA MR. A SAIKIA MS. S BURAGOHAIN MR. D BHUYAN</p>	
	<p>WITH I.A.(Civil)/1581/2024 in MACApp./233/2024</p>	<p>NEW INDIA ASSURANCE CO. LTD Versus SRI DIPJYOTI BORDOLOI AND 2 ORS</p>	<p>MR. K K BHATRA MR. A SAIKIA MS. S BURAGOHAIN MR. D BHUYAN</p>	
	<p>WITH I.A.(Civil)/1582/2024 in MACApp./233/2024</p>	<p>NEW INDIA ASSURANCE CO. LTD Versus SRI DIPJYOTI BORDOLOI AND 2 ORS</p>	<p>MR. K K BHATRA MR. A SAIKIA MS. S BURAGOHAIN MR. D BHUYAN</p>	
13	<p>MACApp./259/2024</p>	<p>ORIENTAL INSURANCE COMPANY LTD. Versus MARIYAM BIBI AND 5 ORS.</p>	<p>MS S MOCHAHARI MR. S DUTTA MR. S DUTTA MR S DUTTA</p>	<p>MR. K R PATGIRI (R-2) MR. R GOSWAMI (R-4) MR. M KHAN (R-1) MS. M SAIKIA (R-4) MS. P BORTHAKUR (R-4) MR A K DAS (R-1) MS J AKTAR (R-1) MS. D. DEVI</p>
	<p>WITH I.A.(Civil)/1715/2024 in MACApp./259/2024</p>	<p>ORIENTAL INSURANCE COMPANY LTD. Versus MARIYAM BIBI AND 5 ORS.</p>	<p>MS S MOCHAHARI MR. S DUTTA MR. S DUTTA MR S DUTTA</p>	<p>MR. K R PATGIRI (R-2) MR. R GOSWAMI (R-4) MR. M KHAN (R-1) MS. M SAIKIA (R-4) MS. P BORTHAKUR (R-4) MR A K DAS (R-1) MS J AKTAR (R-1) MS. D. DEVI</p>
14	<p>MACApp./260/2024</p>	<p>NATIONAL INSURANCE COMPANY LTD. Versus SUMA BEGUM BARBHUIYA AND 2 ORS.</p>	<p>MS L SHARMA MR. K K BHATTA</p>	<p>MR. L R MAZUMDER (r-1) MR. A ISLAM (r-1)</p>
	<p>WITH I.A.(Civil)/1717/2024 in MACApp./260/2024</p>	<p>NATIONAL INSURANCE COMPANY LTD. Versus SUMA BEGUM BARBHUIYA AND 2 ORS.</p>	<p>MS L SHARMA MR. K K BHATTA</p>	<p>MR. L R MAZUMDER (r-1) MR. A ISLAM (r-1)</p>
15	<p>MACApp./262/2024</p>	<p>NATIONAL INSURANCE COMPANY LTD. Versus ANOWARA KHATUN AND 10 ORS.</p>	<p>MRS. S ROY</p>	<p>MR. A R AGARWALA MR ADITYA AGARWALA</p>

	WITH I.A.(Civil)/1719/2024 in MACApp./262/2024	NATIONAL INSURANCE COMPANY LTD. Versus ANOWARA KHATUN AND 10 ORS.	MRS. S ROY	MR. A R AGARWALA MR ADITYA AGARWALA
		ORDERS		
16	LA.App./16/2005 WITH LCR	NORTH EAST FRONTIER RAILWAY Versus KRISHNA RAM NATH AND ORS	MS.S MAHANTA MS.B DEVI	MR.S SAIKIA MR.N K KALITA
17	WITH LA.App./10/2005	NORTH EAST FRONTIER RAILWAY Versus KHARGESWAR SARMA	MS.S MAHANTA MS.B DEVI	
18	WITH LA.App./11/2005	NORTH EAST FRONTIER RAILWAY Versus DEBEN BASUMATARY AND ORS	MS.S MAHANTA MS.B DEVI	MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA
19	WITH LA.App./13/2005	NORTH EAST FRONTIER RAILWAY Versus BHUPENDRA NATH SARMA AND ORS	MS.S MAHANTA MS.B DEVI	
20	WITH LA.App./14/2005	NORTH EAST FRONTIER RAILWAY Versus BELETI BALA NATH AND ORS	MS.S MAHANTA MS.B DEVI	SC, RAILWAYS
21	WITH LA.App./15/2005	NORTH EAST FRONTIER RAILWAY Versus ABALA KAKATI AND ORS	MS.S MAHANTA MS.B DEVI	
22	WITH LA.App./17/2005	NORTH EAST FRONTIER RAILWAY Versus SANAT NATH AND ORS	MS.S MAHANTA MS.B DEVI	MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA MR.K R PATHAK
	WITH MC/1908/2005 in LA.App./17/2005	N.E.F. RLY. Versus S NATH and ORS.	MS.S MAHANTA MS.B DEVI	MR.M R PATHAK
23	WITH LA.App./18/2005	NORTH EAST FRONTEIR RAILWAY Versus DHARANI KANTA SHARMA AND ORS	MSB DEVI MS.S MAHANTA	
24	MACApp./120/2011 WITH LCR, FIXED	THE ORIENTAL INSURANCE CO. LTD., Versus BHUPEN BHUYAN and ANR,	MS. R D MOZUMDAR MR.A KHANIKAR MR.A DUTTA MS. C MOZUMDAR MR. S P SHARMA	MS.A BHATTACHARJEE MR.S K GHOSH MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK
25	RFA/53/2015	SMTI THUROBALA BORO @ NURIBALA BORO and 7 ORS Versus ON THE DEATH OF RAMESH CHANDRA CHOUDHURY, HIS LEGAL HEIRS 1.1) SMTI MINATI CHOUDHURY	MR.P ROY MR.B J GHOSH MR. A BISWAS MR R KALITA MR.P K DEBROY MR.S DEY MS.R DUTTA MS S AHOM MR.P SEN	MR.H K DEKA (R-1 TO 8) MR.H NATH (R-1 TO 8) MR.B D DEKA (R-1 TO 8)
26	MACApp./618/2017 WITH LCR, B/O	SMTI PRAMILA RAJBONGSHI Versus MD UNISOR RAHMAN and ANR	MR.U K THAKURIA MR S C PANDIT MR AJIT DAS MR.D SARMAH	MR. S DUTTA MS. M CHOUDHURY MR. C SHARMA MR. C SHARMA MS. M GAZLOO
27	I.A.(Civil)/2505/2017 in MACApp./294408/2017	MRS. MAINA BEGUM Versus NATIONAL INSURANCE CO. LTD. and 2 ORS,	MR.N D BHUYAN MR.P K MAZUMDAR	MS. R D MOZUMDAR (r-1) MS. C MOZUMDAR (r-1) MR. S P SHARMA (r-1)

	WITH MACApp./294408/2017 (Filing Number)	MRS MAINA BEGUM Versus NATIONAL INSURANCE CO. LTD and 2 ORS	MR.N D BHUYAN MR.P K MAZUMDAR	
28	MACApp./656/2018 WITH LCR	RUPCHAN ALI AND ANR Versus THE REGIONAL MANAGER UNITED INSURANCE CO. LTD AND ANR	MR. A R AGARWALA	MR. S DUTTA (R1) MRS. S ROY (R1) MS. I DAS (R1)
29	I.A.(Civil)/2213/2018 in RFA/7/2008 (D/O) in RFA/7/2008	SMTI. ANITA GOSWAMI Versus GAJENDRA VIJOY DAS @ GAJEN DAS AND 2 ORS	MR. R BORDOLOI	
30	RFA/4/2019 WITH LCR	M/S LANDMARK ESTABLISHMENT PVT LTD Versus MR. MOFID RASUL AND 4 ORS	MR J SHARMA MR G KAKOTI MR. H J RAI	
31	RFA/28/2019 WITH LCR	SRI PHANIDHAR BORAH Versus THE SECRETARY GOVERNMENT OF ASSAM DEPARTMENT OF IRRIGATION AND 9 ORS	MS. N MODI MR SISHIR DUTTA MR. C SHARMA	GA, ASSAM SC, IRRIGATION
32	RFA/69/2019	M/S PREMIER ROLLER FLOOR MILLS Versus UCO BANK and 3 ORS,	MR. A PARVEZ MR. M DUTTA MR. M C KAKOTI	MR. M SHARMA
33	RFA/85/2019	RAJEN CHANDRA NATH Versus MOFIDA RABBANI @ MOFIDA BEGUM AND 7 ORS	MR. S K GHOSH MS. S SULTANA MS F AHMED	MR J SHARMA
34	RFA/93/2019 WITH LCR	SRI DHARMENDRA MUSHAHARY @ NADALU MUSHAHARY Versus SRI GURMUKH SINGH	MR. R SARMA MS. S D SAIKIA MR. P M KALITA MR. K P GOGOI	
	WITH I.A.(Civil)/3271/2019 in RFA/93/2019	SRI DHARMENDRA MUSHAHARY @ NADALU MUSHAHARY Versus SRI GURMUKH SINGH	MR. R SARMA MS. S D SAIKIA MR. P M KALITA MR. K P GOGOI	
35	MACApp./639/2019 WITH LCR, B/O	MINATI RAY Versus THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD. AND 5 ORS	MR. M KHAN MR. J RAHMAN KAKALI DEVI MR R ISLAM	MR SISHIR DUTTA MR. S ROY MR. R GOSWAMI MS. M SAIKIA MR. S DUTTA MS. P BORTHAKUR MR R DAS MR D DEKA MR S DUTTA
36	RFA/35/2020 CAVT. NO.1339/2019 WITH LCR	SHRI PURNENDU KUMAR SAHA Versus SHRI SUMIT DEB	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	MR. N DHAR MR. T U LASKAR FOR CAVEATOR
	WITH I.A.(Civil)/927/2020 in RFA/35/2020	SHRI PURNENDU KUMAR SAHA Versus SHRI SUMIT DEB	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	MR. N DHAR MR. T U LASKAR FOR CAVEATOR
37	RFA/2/2021	UNION OF INDIA AND 6 ORS. Versus SAJJAD MANNAN	MRS. R BORAH MR. D BORAH	MR. Y S MANNAN MS N DEKARAJA
38	I.A.(Civil)/2425/2021 FIXED in MACApp./9131/2021	SUNESWAR DAS AND ANR. Versus ORIENTAL INSURANCE CO. LTD.	B R DAS	MR. S A HUSSAIN MR D J HALOI
	WITH MACApp./9131/2021 (Filing Number)	SUNESWAR DAS AND ANR. Versus ORIENTAL INSURANCE COM. LTD. E	B R DAS	

39	I.A.(Civil)/3357/2022 FIXED in Mat.App./12275/2022 WITH Mat.App./12275/2022 (Filing Number)	XXXXXXX Versus XXXXXXX	MR P K DAS MR. M BARUAH	MR. S MITRA MR A K BORO
40	I.A.(Civil)/3601/2022 WITH LCR, FIXED in MFA/111/2022 WITH MFA/111/2022 WITH I.A.(Civil)/2281/2023 in MFA/111/2022	XXXXXXX Versus XXXXXXX BHARTIA INFRA PROJECTS LTD. Versus MAMI KURMI BHARTIA INFRA PROJECTS LTD. Versus MAMI KURMI MAMI KURMI Versus BHARTIA INFRA PROJECTS LTD	MR P K DAS MR. S DAS MR K DAS MR. S DAS MR K DAS B R DAS MS M BHARATI	MR. S DAS MS M BHARATI MR. S DAS MR K DAS
41	CRP(IO)/59/2023 B/O	M/S SRD NUTRIENTS PVT. LTD. Versus HIRANYA KUMAR SAIKIA AND 7 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	MR. A BHATTACHARYYA (R5-R7) S. J. SAHARIAH (r-1,3,4)
42	CRP(IO)/182/2023 WITH LCR, FIXED	RIZWAN ALI Versus MD MAFAZUL HUSSAIN AND 9 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	
43	I.A.(Civil)/232/2023 FIXED in MACApp./9315/2022 WITH MACApp./9315/2022 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. Versus DIPANKAR SARMAH AND 5 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MS. D J BORAH MR. B CHETRI MR. R C PAUL (r-6) MR A U AHMED (R2) MS. H SARMA (R2)
44	I.A.(Civil)/1633/2023 FIXED in MFA/6462/2023 WITH MFA/6462/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. Versus DIPANKAR SARMAH AND 5 ORS. B ORIENTAL INSURANCE COMPANY LTD. Versus MD. ABDUL RAFIK ALI AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MS. R D MOZUMDAR	MR A SHARMA (r-2)
45	I.A.(Civil)/2389/2023 in RFA/8944/2023 WITH RFA/8944/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. Versus ABDUL RAFIK ALI AND ANR. B RAJU HAZARIKA Versus SAILENDRA KUMAR GOSWAMI AND ANR.	MR S KHOUND MR S KHOUND	
46	I.A.(Civil)/2691/2023 in MACApp./10770/2023 WITH MACApp./10770/2023 (Filing Number)	NAZIMA BEGUM Versus HDFC ERGO GENERAL INSURANCE CO. LTD. AND 2 ORS NAZIMA BEGUM Versus HDFC ERGO GENERAL INSURANCE CO. LTD. AND 2 ORS A	MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI MR. A R AGARWALA	MR. K K BHATTA (R-1)
47	CRP/11/2024	HARDEEP SINGH MATHARU AND 3 ORS Versus SUKHJIT KAUR AND 2 ORS	MR. S DIHINGIA MR I HASSAN MS M CHANGMAI	MR P BARUAH (R-1,2,3)
48	FAO/34/2024 CAVT. NO.04572/024, FIXED WITH I.A.(Civil)/1421/2024 in FAO/34/2024	SANKAR KUMAR DAS AND 2 ORS Versus BIKROM SINGHA LAHKAR SANKAR KUMAR DAS AND 2 ORS Versus BIKROM SINGHA LAHKAR	MR. S. DEY MR P DEKA MR. B BORAH MR. S. DEY MR P DEKA MR. B BORAH	MR. S SHARMA FOR CAVEATOR MR. S SHARMA MS. D D BARMAN FOR CAVEATOR

49	I.A.(Civil)/583/2024 in MACApp./1820/2024	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus MD. YASIN ALI LASKAR AND 6 ORS.	MR. A J SAIKIA	
	WITH MACApp./1820/2024 (Filing Number)	SHRIRAM GENERAL INSURANCE COMPANY LTD Versus YASIN ALI LASKAR AND 6 ORS F	MR. A J SAIKIA	
50	I.A.(Civil)/1147/2024 in FAO/103/2024	KASTURI LAHIRI Versus AMITABHA GHOSH AND 3 ORS.	MR A KAKOTI	
	WITH FAO/103/2024 (Filing Number)	KASTURI LAHIRI Versus AMITABHA GHOSH AND 3 ORS B	MR A KAKOTI	
51	I.A.(Civil)/1405/2024 in MACApp./156/2024	KANAK CHANDRA RAY AND ANR Versus THE IFFCO TOKIO GENERAL INSURANCE COM. LTD	MR. M KHAN	
	WITH MACApp./156/2024	KANAK CHANDRA RAY AND ANR Versus UNITED INDIA INSURANCE COMPANY LTD	MR. M KHAN MS J AKTAR	MR S DUTTA MS. M CHOUDHURY
52	I.A.(Civil)/1538/2024 in MACApp./288/2019 (D/O), WITH LCR in MACApp./288/2019	SRI SWAPAN KR. CHAKRABORTY AND 2 ORS Versus THE IFFKO-TOKIO GENERAL INSURANCE COMPANY LTD AND 2 ORS	MR N AHMED MR. G P CHETIA	MS. R GOSWAMI MS. M SAIKIA MS D DEKA MS. P BORTHAKUR
53	I.A.(Civil)/1662/2024 in MACApp./388/2022 (D/O) in MACApp./388/2022	MD. FAKRUL ISLAM Versus SRI RADHE SHYAM SAHU AND 2 ORS E	MR H R A CHOUDHURY MR. J M SULAIMAN	
54	I.A.(Civil)/1735/2024 in MACApp./6281/2024	RELIANCE GENERAL INSURANCE CO. LTD. Versus RANIMA PATOWARY AND 3 ORS.	MRS L SHARMA MR. K K BHATTA	
	WITH MACApp./6281/2024 (Filing Number)	RELIANCE GENERAL INSURANCE CO LTD Versus RANIMA PATOWARY AND 3 ORS F	MR. K K BHATTA	
HEARING				
55	MACApp./481/2018 WITH LCR, FIXED	SMTI RUNU DEKA and 2 ORS Versus THE NATIONAL INSURANCE CO LTD and ANR	MR. S C PANDIT	MS. R D MOZUMDAR (R1) MS. S ROY (R1) MR. D PEGU MS. C MOZUMDAR (R1) MR. S P SHARMA (R1) MS. A THAKURIA
56	RFA/22/2023 WITH LCR, FIXED	PRIYANKA ESTATES INTERNATIONAL PRIVATE LTD. AND 5 ORS. Versus NAWARATNA PRASAD KHEMANI AND ANR.	MR. A SATTAR S CHOUDHURY	MR. P KHATANIAR (r-1,2) MS N RAHMAN FOR CAVEATOR
	WITH I.A.(Civil)/1382/2023 in RFA/22/2023	PRIYANKA ESTATES INTERNATIONAL PRIVATE LTD. AND 5 ORS. Versus NAWARATNA PRASAD KHEMANI AND ANR.	MR. A SATTAR S CHOUDHURY	MS N RAHMAN FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 10/06/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MS. N M DEKA	24-05-2024	To	28-06-2024
5)	MS. S SARMA	29-05-2024	To	15-06-2024
6)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
7)	MR. D KAKOTI	01-06-2024	To	12-06-2024
8)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
9)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
10)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
11)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
12)	MR. T ISLAM	03-06-2024	To	15-06-2024
13)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
14)	MR. S C KEYAL	07-06-2024	To	12-06-2024
15)	T A LASKAR	10-06-2024	To	13-06-2024
16)	MR D K BORDOLOI	10-06-2024	To	10-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,10th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./1228/2019 PART-HEARD, FIXED	MUSTT. SHAHNAZ RASUL @ MANSOOR Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS. K TALUKDAR	MD. A J ATIA G UDDIN (R2) MS J MARIYAM MS A H ATIA PP, ASSAM
BAIL HEARING				
2	AB/2029/2023 FIXED	MD. EYASIN ALI Versus THE STATE OF ASSAM	MR. N SARKAR MS. S K NARGIS MS. A MESEN MS S BEGUM	PP, ASSAM
3	AB/4286/2023 FIXED	RANJIT CHOUDHURY Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. N N B CHOUDHURY MR. N SARKAR MISS. R R KAKATI MR P K BASU MR A BANERJEE	PP, ASSAM
4	AB/620/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MAHIDUL ALI KHA Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 10/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MS. N M DEKA	24-05-2024	To	28-06-2024
5)	MS. S SARMA	29-05-2024	To	15-06-2024
6)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
7)	MR. D KAKOTI	01-06-2024	To	12-06-2024
8)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
9)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
10)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
11)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
12)	MR. T ISLAM	03-06-2024	To	15-06-2024

13)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
14)	MR. S C KEYAL	07-06-2024	To	12-06-2024
15)	T A LASKAR	10-06-2024	To	13-06-2024
16)	MR D K BORDOLOI	10-06-2024	To	10-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

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[For Monday,10th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6375/2015	DR. GANESH CHANDRA BORA and 12 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR.U K NAIR(Sr.Adv.) MR.P N GOSWAMI MR.A CHETRY MR. K M HALOI (P-1 to 13) MR.N J KHATANIAR MR.P N PHOM MR.I KALITA MRS. BHANITA CHOUDHURY (P-1 to 13) MS.P BORGHAIN MR.M P SARMA	SC, HEALTH SC, FINANCE
2	WP(C)/1204/2017	ABDUL JABBAR Versus THE F. C. I. and 3 ORS.	MR.SHEKHAR CHAUHAN MR.A R SHOME MR.S CHAUHAN MR.P MAJUMDAR	MR. S K CHAKRABORTY MRS.R DEVISC, F.C.I.
3	WP(C)/1964/2017 WITH SEALED COVER ENVELOPE	SUJIARA BEGAM CHOUDHURY Versus THE STATE OF ASSAM and 3 ORS.	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MR.T A CHOUDHURY MS.S KHAN	GA, ASSAM MS.A VERMAR-2 MS.S KHANIKAR(R-2)
4	WITH WP(C)/7949/2015	SUJIARA BEGAM CHOUDHURY Versus THE STATE OF ASSAM and 3 ORS.	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MR.R ALI MS.S KHAN	MR.B K SHARMA MS.A VERMAR-2 MS.S KHANIKAR(R-2) SC, SOCIAL WELFARE
5	WP(C)/4771/2017	ON THE DEATH OF KIRAN CHANDRA DEKA HIS WIFE DEBABALA DEKA Versus THE ASSAM COOPERATIVE APEX BANK LTD. and 2 ORS.	MR.K R PATGIRI MS.C DAS	MR.P N GOSWAMI SC, Assam Co-op. Apex Bank.
6	WP(C)/5724/2017	AJANTA MAHANTA and 73 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR. G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. D SWAMI MD. ASLAM	MR. B D DAS, SR. ADV. MR. T J MAHANTA (SC, AEGCL, R-5) MRS. R DEKA (R-4) MR. H K SARMA (R-4) MS. P BHATTACHARYA (SC, AEGCL, R-5) MR. K D SARMA (SC, APDCL) MR. A BORUA (SC, AEGCL, R-5) MS K. PHUKAN (SC, AEGCL, R-5) SR. SC, APGCL (R-4)

7	WP(C)/5755/2017	UDOJ KUMAR BARUAH Versus THE STATE OF ASSAM and 3 ORS.	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS. P BORGHAIN	GA, ASSAM SC, AG SC, FINANCE
8	WP(C)/6337/2017	RAJENDER PAL Versus COMMANDANT and 5 ORS.	MR.A DASGUPTA MRS.B DAS MR.R SARKAR	C.G.C. MR.K K PARASAR(R- 1-6) ASSTT.S.G.I.
9	WP(C)/6353/2017	PRADIP CHANDRA DAS and 20 ORS. Versus THE STATE OF ASSAM and 13 ORS.	MR.B J GHOSH MR.I ALAM MR.T SK	GA, ASSAM MR. M NATH (SC, P&RD DEPARTMENT) SC, FINANCE DEPTT.
10	WP(C)/6384/2017	SHOBALAL MALLA Versus THE STATE OF ASSAM and 5 ORS.	MR.K R PATGIRI MS.C DAS MRS.C DAS MS.U CHOUDHURY	SC, AG SC, FINANCE SC, PWD
11	WP(C)/6476/2017	DIPALI HIRA Versus THE STATE OF ASSAM AND 3 ORS	MS.P BHATTACHARYA MR.D MAHANTA	SC, KHADI & VILLAGE INDUSTRIES BOARD GA, ASSAM SC, FINANCE
12	WP(C)/6575/2017	NO. 90006506 CONSTABLE GWJWN GWRA GOYARY Versus THE UNION OF INDIA and 2 ORS.	MR.S CHAUHAN MR.S CHAUHAN	C.G.C. MR.S K MEDHI ASSTT.S.G.I.
13	WP(C)/7511/2017	RABIN TALUKDAR and 23 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.M CHANDA MR.S CHOUDHURY MR.H DAS	GA, ASSAM R1,3-5 SC, APSC(R6) SC, F.DEPTT.(R2)
14	WP(C)/7608/2017	PRANITA SAIKIA Versus THE KARBI ANGLONG AUTONOMOUS COUNCIL and 2 ORS.	MR.M SARANIA MR.S U AHMED MR.C HANSE MS.I KEITZAR	SC, K A A C
15	WP(C)/7687/2017	NIZAMUL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR.U K DEKA	GA, ASSAM
16	WP(C)/1211/2018	MONOWAR ALAM HUSSAIN Versus THE ASSAM STATE CO-OPERATIVE AGRICULTURAL AND RURAL DEVELOPMENT BANK LTD. AND 4 ORS.	MR. A DUTTA MRS P M DUTTA	DR. B AHMED MR. P D NAIR (R1-R3) MR G ALAM (R1-R3) MR A U AHMED (R1-R3) MR. H ROHMAN (R1-R3) MS. H SARMA (R1-R3) MR. D NAG (R1-R3)
17	WP(C)/5419/2019 CAVT. NO.0734/2019 WITH WP(C)/6477/2011 (D/O), WP(C)/5005/2016 (D/O), WP(C)/1552/2016 (D/O), WP(C)/1517/2020 (D/O), WP(C)/1507/2020 (D/O), WP(C)/5006/2016 (D/O)	PRADIP KUMAR BARUAH AND 2 ORS. Versus THE STATE OF ASSAM AND 14 ORS	MR. S K GOSWAMI MR. N BARMAN	MR. K N CHOUDHURY MR D K DAS MR. N UPADHAYAY MR. D MAHANTA MR H BETALA MR C KUMAR SC, IRRIGATION FOR CAVEATOR MRS. B HAZARIKA
	WITH			
18	WP(C)/4737/2016	BIBHASH CHANDRA MODI Versus THE STATE OF ASSAM AND 16 ORS	MR.M K CHOUDHURY MS.A CHOUDHURY MR.N BARUAH MR P BHARDWAJ MR.T N SRINIVASAN	GA, ASSAM(R 1,3,4) MR.D K DAS(R- 6-9, 12,16&17)(R- 11,13&15)(R-5,10,8&4) MR H BETALA R-6-9, 12, 16 and 17R-11,13 and 15R-5,10,8 and 4 MR D DUARA(R-6-9, 12, 16&17)(R- 11,13&15)(R-5,10,8&4) SC, PERSONNEL DEPT.(R 2)
	WITH			
19	WP(C)/5870/2016	DHIRAJ SAIKIA and 2 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR.T J MAHANTA MS.B HAZARIKA MS.P MAHANTA MR.A BHATTACHARYA MR.D MAHANTA	GA, ASSAM MR. S K GOSWAMI (R 10, 11) MR. R .DHAR (R- 2 & 3) MR. P MAHANTA MS.N DUTTA(Sr. Adv)(R-9) MR.R B GOHAIN(R-9) MR. B K GOSWAMI (R 10, 11) MR. A KALITA (R 10, 11) SC, IRRIGATION SC, PERSONNEL DEPT.
20	WP(C)/6046/2019	RINU BEGUM Versus THE STATE OF ASSAM AND 3 ORS.	MR G BAISHYA MR I AHMED	GA, ASSAM

21	WP(C)/6102/2019	NIRU KALITA BARUAH AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R SARMA MR. K KONWAR	MR. B D KONWAR SR. ADV. (SC, A S A M B)
22	WP(C)/7328/2019	GIRIDHAR PATOWARY Versus NORTH EASTERN ELECTRIC POWER CORPORATION AND 3 ORS.	MRS. A GAYAN	MR. A SARMA
23	WP(C)/3334/2020	DWMAILU KR. BRAHMA AND 20 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS. B BHUYAN MR. M BORAH MR A TALUKDAR	SC, BTC SC, WPT AND BC
24	WP(C)/4331/2020	MUTLEP MAMUD Versus THE STATE OF ASSAM AND 10 ORS	MR. R ALI	MR. T J MAHANTA (R-10) MR. T J MAHANTA (R-10) GA, ASSAM MR. N ALAM (R11) MR. B GOGOI (R7) MR. P P DUTTA (R-10) MR. P P DUTTA (R-10) MS D DAS (R7) MR. A BORUA (R-10) MR. A BORUA (R-10) MS P SARMA (R-10)
25	WP(C)/850/2021	RANJITA GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MRS L BORUAH MS M BORAH MR. B B BORAH MS K TSUKRU	GA, ASSAM SC, FINANCE
26	WP(C)/853/2021	PARTHAJYOTI BORAH Versus THE STATE OF ASSAM AND 3 ORS	MRS L BORUAH MS M BORAH MR. B B BORAH	GA, ASSAM SC, FINANCE
27	WP(C)/906/2021 B/O	SILPIKA BHUYAN Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOUDHURY MR. S BISWAKARMA MS G DAS MS. A LONGSU MR T DAS	GA, ASSAM SC, P H E
28	WP(C)/2136/2021	SATKHOHAU CHANGSAN Versus THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARYYA MR P S RAJA	SC, SOIL CONSERVATION DEPTT. SC, FINANCE
29	WP(C)/3243/2021	ASHIM JYOTI BORAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, FOREST SC, K A A C
30	WP(C)/4735/2021	KHANINDRA NATH CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR. R SARMA MS. P BARMAN SC, FINANCE	SC, AG SC, HANDLOOM AND TEXTILE
31	WP(C)/6211/2021	RATNESWAR BANIA Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MS N NEWME	SC, AG SC, AGRI. DEPARTMENT
32	WP(C)/6251/2021	DWIJEN KUMAR SRIVASTAVA Versus THE STATE OF ASSAM AND 3 ORS	MR D KALITA MR. J KALITA	SC, P AND R.D.
33	WP(C)/7230/2021 FIXED	ON THE DEATH OF TARUN BORA, HIS LEGAL HEIR GYANJYOTI BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR P KATAKI MR. N DEKA MR S P DAS MR A ALAM	GA, ASSAM
34	WP(C)/7261/2021 FIXED	UDDIPTA KASHYAP Versus THE MANAGING DIRECTOR AND CEO, PNB AND 2 ORS	MR. S B PRASAD	SC, PNB
35	WP(C)/7710/2022	DEBAZEET DEB RAY Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA B B HUSSAIN	SC, PWD
36	WP(C)/2276/2023	RIMI MALAKAR Versus THE STATE OF ASSAM AND 4 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM MR F U BARBHUIYA (r-5) MS S DAS (r-5)

37	WP(C)/4862/2023	PRIYANKI PIKI BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. N K KALITA MR D DEKA	SC, ELEM. EDU MR. P N GOSWAMI MR. J K GOSWAMI (r-5) MS. M KALITA (R-6) MR. J BARMAN (r-5) MR D J BORO (r-5) SC, ASSAM TEXTBOOK PRODUCTION AND PUBLICATIONS CORPORATION LTD.
38	WP(C)/5624/2023	KASHI NATH MISHRA Versus THE UNION OF INDIA AND 2 ORS	MR. G K GUPTA	MR. K GOGOI DY.S.G.I.
39	WP(C)/6197/2023	BIPUL RABHA Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHETRI MR VINOD BASFOR	GA, ASSAM SC, A.H and V. DEPT.
40	WP(C)/1898/2024	RAJU ALI AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. S SAHU MS A ROY	GA, ASSAM
41	WP(C)/1995/2024	GHANASHYAM BHUYAN Versus THE STATE OF ASSAM AND 4 ORS	MR. B J MUKHERJEE MS R SAHA MR. H BURAGOHAIN	SC, AG SC, PWD

ORDERS

42	WP(C)/4232/2015	SMT. MANJULA NATH and 11 ORS Versus THE STATE OF ASSAM AND 172 ORS		GA, ASSAM (R5) MR. B K SARMA MR. M RAHMAN MR. D DAS MR .I AHMED SC, SOCIAL WELFARE R1
43	WP(C)/4237/2016	THE ALL ASSAM ITI INSTRUCTIONAL STAFF ASSOCIATION Versus THE STATE OF ASSAM AND 60 ORS	MR.C DEKA MSP DEKA MR.G C HAZARIKA MR.L DEKA	GA, ASSAM MR.A R SIKDAR(R- 46,52,55&58) MR.S K MEDHI(R-5,6,14&15) MR.A DAS(R-5,6,14&15) MS.S PARVEEN(R- 46,52,55&58) MR.S P DAS(SC, DE & CT) MR.M H TALUKDAR(R- 46,52,55&58) MR.S HOQUE(R-46,52,55&58) MR.J DAS(R-5,6,14&15) MR.S DUTTA(R-5,6,14&15) MR.D KONWARR-22 MR.S G BHATTACHARJEE(R- 5,6,14&15)
44	WP(C)/5925/2017	TAPAN PAUL Versus THE STATE OF ASSAM and 3 ORS.	MR.B CHAKRABORTY MS.P SARMAH MS.S HUSSAIN MS.P HAZARIKA	GA, ASSAM
45	Cont.Cas(C)/63/2022	MAHESH DEKA Versus DR. PRADIP KUMAR BORA AND ANR	MR A DASGUPTA MS B DAS MR. B DAS	MR. P MAHANTA (R1,2) MS. P SAHARIA (R1,2) MR. P K HANDIQUE (R1)
46	Cont.Cas(C)/80/2022	PADMESWAR DEKA Versus DIPAK BORA AND ANR.	MR. A BHATTACHARYYA MR. D PHUKAN MR P S RAJA	
47	Cont.Cas(C)/186/2022	HARSING RONGPHER Versus ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MR. B SARMA MRS. R S DEURI MS T WAPANGLA MS. M DAS
48	Cont.Cas(C)/358/2022	JITU SONOWAL AND ANR. Versus NIRAJ VERMA, IAS AND ANR. E	MR. D DAS SR. ADV R SARMAH MR H K NATH	MR. P N GOSWAMI (r-1,2) MR B CHOUDHURY (r-1,2) MR. K P PATHAK (r-1,2)
49	WP(C)/6470/2022	RAJUMONI KALITA Versus SREEMANTA SANKARDEVA SANGHA THRIFT AND CREDIT CO. OPERATIVE SOCIETY LTD. AND ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM	SC, CO OP MR. A J DAS (R-1,2,3) MR P DEKA (R-1,2,3) MR. R DE (R-1,2,3) MR G RENGMA (R-1,2,3)

50	WP(C)/6867/2022	LANKESWAR DAS Versus THE UNION OF INDIA AND 5 ORS	MR. S K ROY MR. J SINGH MRS. M M ROY	MR. A GANGULY (R-3,4,5) MR. A DUTTA (R-3,4,5) MR. A DHANUKA (R-3,4,5) ASSTT.S.G.I. SC, FINANCE SC, A G V B SC, PNB
51	Cont.Cas(C)/27/2024	LALAN VERMA AND 3 ORS Versus MUNINDRA NATH NGATEY AND ANR	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR. K J SAIKIA	MR. S A AHMED (r-2) MR. F A AHMED (r-2) A. KHANAM (r-2) C S KAMTHONG (r-2)
52	I.A.(Civil)/1087/2024 IN WP(C)/2977/2019 (D/O) in WP(C)/2977/2019 WITH MC/26/2024	JOYDEV BISWAS AND ANR. Versus THE STATE OF ASSAM AND 7 ORS. JOYDEV BISWAS AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. S Z RAHMAN MR. R MAZUMDAR MR. N I KHAN MR. S Z RAHMAN MR. S Z RAHMAN	GA, ASSAM GA, ASSAM SC, BTC SC. REVENUE
53	WP(C)/1456/2024 CAVT. NO.03022/024,	SHAHINUR ALOM MONDAL Versus THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR MR. A ROHMAN	GA, ASSAM MR. I H LASKAR MR. M AHMED FOR CAVEATOR SC, GHC
54	WITH WP(C)/7533/2023	SHAHINUR ALOM MONDAL Versus THE STATE OF ASSAM AND 24 ORS		GA, ASSAM MR. M AHMED (R-5,7,10,13,20) MD I H LASKAR (R-5,7,10,13,20)

HEARING

55	WP(C)/5049/2022 CAVT. NO.08292/022, B/O	UMESH CH. DAS AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY	DR G J SHARMA MR. N DEKA (R-5) MR. A CHAMUAH (R-4) MR. M GOGOI (R-5) MR. S HUSSAIN (R-5) MR. S BORUA, SC, PCB, ASSAM SC, FOREST FOR CAVEATOR
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LEAVE NOTE OF ADVOCATES FOR 10/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MS. N M DEKA	24-05-2024	To	28-06-2024
5)	MS. S SARMA	29-05-2024	To	15-06-2024
6)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
7)	MR. D KAKOTI	01-06-2024	To	12-06-2024
8)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
9)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
10)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
11)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
12)	MR. T ISLAM	03-06-2024	To	15-06-2024
13)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
14)	MR. S C KEYAL	07-06-2024	To	12-06-2024
15)	T A LASKAR	10-06-2024	To	13-06-2024
16)	MR D K BORDOLOI	10-06-2024	To	10-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,10th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1662/2024 B/O	SADEK ALI @ MD. SADEK ALI Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR. A DEB MR S RAHMAN	PP, ASSAM
MOTION				
2	Crl.Pet./656/2024 B/O	SAMED ALI @ SAMAD ALI Versus THE STATE OF ASSAM	MR. A ALAM MR B M DEKA MR. M ALAM MR F H LASKAR (2) MR. Z H BORA	PP, ASSAM
3	Crl.Pet./661/2024	THE NATIONAL HIGHWAY INFRASTRUCTURE AND DEV. CO. LTD (NHIDCL). AND 4 ORS Versus DEBEN DOWARAH AND 2 ORS.	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MS M NIROLA MR K J SAIKIA	
4	Crl.Pet./662/2024	DHIRAJ BARMAN Versus THE STATE OF ASSAM AND ANR	MR S DEKA MRS H CHAKRABORTY MR B SINHA	PP, ASSAM
5	Crl.Pet./664/2024	DHIRAJ BARMAN Versus THE STATE OF ASSAM AND ANR	MR S DEKA MRS H CHAKRABORTY MR B SINHA	PP, ASSAM
6	AB/1503/2024	MONOWAR ALI Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
ADMISSION				
7	Crl.Pet./599/2018 FIXED	PHARMACIST FORUM OF ASSAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. R HAZARIKA MR. S BORTHAKUR MR. J ROY MS. S KAKATI MR. C CHAKRAVARTY MR S SARMA	PP, ASSAM
8	Crl.Rev.P./549/2023 WITH LCR 1 FILE, B/O	HABIBUR RAHMAN Versus KHUDEJA KHATUN	MR. M U MAHMUD	MR. S DEY
9	Crl.A./169/2024	ARJUN KOIRY Versus THE STATE OF ASSAM AND ANR.	MS A DAS MR. T DEURI MRS. R S DEURI MS. L WANGSA MR. D S DEKA	PP, ASSAM

	WITH I.A.(CrI.)/509/2024 in CrI.A./169/2024	ARJUN KOIRY Versus THE STATE OF ASSAM AND ANR.	MR. T DEURI	PP, ASSAM
10	CrI.A./177/2024	CENTRAL BUREAU OF INVESTIGATION Versus SMT VAHLHAI DOUNGEL	MR. S C KEYAL	
BAIL HEARING (BA)				
11	Bail Appln./3904/2023 WITH CASE RECORD(SCANNED COPY)	LALROHLU HMAR @ LALRUHLU HMAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR N AHMED MR A BASUMATARY	SC, DRI
12	Bail Appln./562/2024	JABIR HUSSAIN Versus THE STATE OF ASSAM.	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
13	Bail Appln./599/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	NANDA RAY Versus THE STATE OF ASSAM	MR. A DUTTA	PP, ASSAM
14	Bail Appln./609/2024	FAZLUL HOQUE Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
15	Bail Appln./746/2024 WITH CASE RECORD(SCANNED COPY)	GOURAV KUMAR SINGH @ GAURAV KUMAR Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN MR U PANDEY	PP, ASSAM
16	Bail Appln./748/2024	SONU ALI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
17	Bail Appln./816/2024 CRL.REV.P. 561/2023(D/O), OFFICE NOTE, FIXED	KRISHNA KAMAL BARUAH Versus THE STATE OF ASSAM AND ANR.	MR J PAYENG MR B C MUCHAHARY MS A PAYENG	MR J A HASSAN, SPECIAL P.P. PP, ASSAM
18	Bail Appln./834/2024 FIXED	MUNNES KHAN Versus THE STATE OF ASSAM AND ANR.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MD. K ISLAM	PP, ASSAM
19	Bail Appln./971/2024	ABIDUR RAHMAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN	PP, ASSAM
20	Bail Appln./1197/2024 WITH CASE RECORD(SCANNED COPY), FIXED	REJAKUL ISLAM Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. RASHIDUL ISLAM	PP, ASSAM
21	WITH Bail Appln./1259/2024	NAJAR ALI Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. RASHIDUL ISLAM MR A K DAS	PP, ASSAM
22	Bail Appln./1257/2024 FIXED	EYARAN BIBI Versus THE STATE OF ASSAM	MR. M H LASKAR M. HOSSAIN MD. ABU LAISE	PP, ASSAM
23	Bail Appln./1296/2024 WITH CASE RECORD(SCANNED COPY)	PARAMJIT SINGH Versus UNION OF INDIA	MR. M BISWAS MS. A K CHOPHI S K DAS	SC, NCB
24	Bail Appln./1339/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	BODIOT ZAMAN @ BODIOR ZAMAN Versus THE STATE OF ASSAM	MR J HUSSAIN MR L HUSSAIN MR. F A HASSAN	PP, ASSAM
25	Bail Appln./1384/2024	ASHEM ROJIT SINGH Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING MR. S SARKAR	PP, ASSAM
26	Bail Appln./1395/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MD. JUBER AHMED Versus THE STATE OF ASSAM	G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
27	Bail Appln./1408/2024 WITH CASE RECORD(SCANNED COPY), , OFFICE NOTE	LALSANGZO Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM

28	Bail Appln./1432/2024	KHANESWARI BASUMOTARY Versus THE STATE OF ASSAM	MS M DAS	PP, ASSAM
29	Bail Appln./1441/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	SAIDUL BASAR Versus THE STATE OF ASSAM	MR. P K SAHARIA MS K DAS MR D J NATH	PP, ASSAM
30	Bail Appln./1515/2024 B/O	SHAMIM AKRAM Versus THE STATE OF ASSAM	M ALAMGEER MR. A ALAM MR. M ALAM MR F H LASKAR (2)	PP, ASSAM
31	Bail Appln./1592/2024 WITH OFFICE NOTE, FIXED	CHANDAN HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR. R DE MR P NEOG MS. D PATHAK	PP, ASSAM
32	Bail Appln./1596/2024 FIXED	SAHIDULISLAM AND ANR. Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY N AHMED MR D DAS MR B P SARMAH B SAHA MR. JAYANTA ROY	PP, ASSAM

BAIL HEARING

33	AB/3772/2023 FIXED	MOIMONA KHATUN Versus THE STATE OF ASSAM	MR P UPADHYAY MR A UPADHYAY	PP, ASSAM
34	AB/589/2024	NUR HUSSAIN ALI Versus THE STATE OF ASSAM	MR. A GANGULY MS. M ROY MR T CHHETRI	SC, EXCISE DEPTT.
35	AB/735/2024	SHYAM NARAYAN PRASAD Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. K BORUAH MS. P BORAH	PP, ASSAM
36	AB/1002/2024 B/O	SADIKUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. A ALAM MR. M ALAM	PP, ASSAM
37	AB/1076/2024	NOWSAD ALI @ NAUSHAD ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
38	AB/1124/2024	MIZANUR RAHMAN ALMAMUN @ MIZANUR RAHMAN Versus THE STATE OF ASSAM	MR. A M KHAN MR T T MONI MR Z RAHMAN MR. K NATH	PP, ASSAM
39	AB/1147/2024	RABI PAUL Versus THE STATE OF ASSAM	MS D BORGHAIN MS G SUTRADHAR MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	PP, ASSAM
40	AB/1254/2024	DR NAZRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
41	AB/1255/2024	MEHER BANU BEGUM Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
42	AB/1323/2024	EYAR UDDIN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM

ORDERS

43	I.A.(CrI.)/500/2020 BA 2017/2020(D/O) in Bail Appln./2017/2020	THE STATE OF ASSAM Versus SANGITA LAISHANGBAM @ L SANGITA RANI	PP, ASSAM	MR. D BORA MR. N MAHAJAN MR S T ADNAN
44	Crl.Rev.P./363/2023 WITH LCR 1 FILE, B/O	KIRON GOGOI AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR P C DEY	MR. R DHAR (R-2) MD. A MATLIB (R-2) PP, ASSAM

45	Crl.A./424/2023 Q Y 8 M 7 D :WITH LCR 3 FILES, B/O WITH I.A.(Crl.)/1115/2023 in Crl.A./424/2023	ABU SIDDIQUE @ CHUTTU Versus THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. A K HANNAN	K U AHMED (R-2) MS P SARMA (R-2) PP, ASSAM
46	I.A.(Crl.)/51/2024 B/O in Crl.Rev.P./13506/2023 WITH Crl.Rev.P./13506/2023 (Filing Number)	ABU SIDDIQUE @ CHUTTU Versus THE STATE OF ASSAM AND ANR. MAIJAL HAQUE Versus THE STATE OF ASSAM	MR M J QUADIR MR. A K HANNAN MR P K DAS MR. M BARUAH	PP, ASSAM PP, ASSAM
47	Crl.Rev.P./173/2024 WITH LCR 1 FILE, FIXED	RITU BORDOLOI Versus THE STATE OF ASSAM AND ANR	MR. B KONWAR MS D DUTTA	PP, ASSAM
48	I.A.(Crl.)/480/2024 BA 939/2024(D/O), FIXED in Bail Appln./939/2024	RAHUL MEENA Versus THE STATE OF ASSAM	MS. K MALAKAR MS. A MAZUMDAR	PP, ASSAM
49	I.A.(Crl.)/537/2024 in Crl.A./4137/2024 WITH Crl.A./4137/2024 (Filing Number)	JOHURA KHATUN Versus THE STATE OF ASSAM AND 29 ORS. JOHURA KHATUN Versus THE STATE OF ASSAM AND 29 ORS	G UDDIN P ADHIKARI MR A K AZAD MR. I HUSSAIN G UDDIN	PP, ASSAM
HEARING				
50	Crl.Rev.P./104/2017 WITH LCR 3 FILES, FIXED	BRIJ NANDAN SINGH Versus M/S. KAMAL TEA CO. and ANR.	MR. M NATH MR. R K DUTTA MR. U J SAIKIA MR. A GANGULY MR. H K BARUAH MR T CHHETRI	MR.S DAS R-1 PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MS. N M DEKA	24-05-2024	To	28-06-2024
5)	MS. S SARMA	29-05-2024	To	15-06-2024
6)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
7)	MR. D KAKOTI	01-06-2024	To	12-06-2024
8)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
9)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
10)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
11)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
12)	MR. T ISLAM	03-06-2024	To	15-06-2024
13)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
14)	MR. S C KEYAL	07-06-2024	To	12-06-2024
15)	T A LASKAR	10-06-2024	To	13-06-2024
16)	MR D K BORDOLOI	10-06-2024	To	10-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

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[For Monday,10th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1443/2024 WITH OFFICE NOTE	BIJU KUMAR BORAH Versus THE STATE OF ASSAM AND ANR.	MR D K DAS MR. R K NATH MS. P BHUYAN S DAS	PP, ASSAM
2	Bail Appln./1663/2024	REZABUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
3	Bail Appln./1664/2024	MONU ALI Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR MR. S RANA	PP, ASSAM
4	Bail Appln./1667/2024	RIKI DEKA Versus THE STATE OF ASSAM AND ANR.	MR A KHANIKAR R L CHUTIA	PP, ASSAM
MOTION (AB)				
5	AB/1202/2024 FIXED	JYOTI PRASAD KALITA Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
6	AB/1348/2024	RANJIT DAS Versus THE STATE OF ASSAM	MR P P MEDHI MR G BARGAYARY	PP, ASSAM
MOTION				
7	Crl.Pet./663/2024	DHIRAJ BARMAN Versus THE STATE OF ASSAM AND ANR	MR S DEKA MRS H CHAKRABORTY MR B SINHA	PP, ASSAM
8	AB/1501/2024	RAMCHANNA @ RANCHHANA Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
9	AB/1502/2024	GANA CHAKRABORTY Versus THE STATE OF ASSAM AND ANR.	MISS. A BARUAH MS A GOGOI	PP, ASSAM
ADMISSION				
10	WP(C)/1215/2021 PART-HEARD, FIXED	SIVA PRASAD BEZBARUAH Versus THE UNION OF INDIA AND 5 ORS	MR. L K BORAH SC, F C I MR. J PAWE	ASSTT.S.G.I.

11	Crl.A./168/2024	GOLAP HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
12	Crl.A./175/2024	RAGHU NATH BARUAH Versus MANORANJAN BHAGAWATI	MR. P KATAKI MRS R BEGUM MR D CHAKRABORTY MR. R THAKURIA	
<u>BAIL HEARING (BA)</u>				
13	Bail Appln./2914/2023 WITH CASE RECORD(SCANNED COPY),	MD MOSTAFA ALAM @ MOSTAFA SK Versus THE STATE OF ASSAM	MR D KALITA MR. M HUSSAIN MR. P DUTTA	PP, ASSAM
14	Bail Appln./4409/2023 WITH SCANNED COPY OF CASE RECORD.	ANAR ALI Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
15	Bail Appln./811/2024 WITH CASE RECORD(SCANNED COPY)	JAGDHARI NISHAD @ JADHARI KEWAT Versus THE STATE OF ASSAM	MR SISHIR DUTTA MR. S DUTTA	PP, ASSAM
16	Bail Appln./862/2024 WITH CASE RECORD(SCANNED COPY)	RAJVEER SINGH Versus THE UNION OF INDIA	MR. M BISWAS S K DAS	SC, NCB
17	Bail Appln./948/2024 WITH CASE RECORD(SCANNED COPY)	CHANDRA JOY JAMATIA Versus THE UNION OF INDIA	MR. M AHMED MD I H LASKAR	SC, DRI
18	Bail Appln./1132/2024 WITH OFFICE NOTE	MD. JULMAT HUSSAIN @ JULMAT ALI Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED MR. I U CHOWDHURY MR A AHMED	PP, ASSAM
19	Bail Appln./1215/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MD. MUSHARAF ALI Versus THE STATE OF ASSAM AND ANR.	MR G BORDOLOI MS. J BURAGOHAIN MS A MESEN	MS B CHOUDHURY, AMICUS CURIAE PP, ASSAM
20	Bail Appln./1271/2024 WITH OFFICE NOTE	SAMIRUDDIN AHMED Versus THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	PP, ASSAM
21	Bail Appln./1338/2024	MS. PRATIMA DEBBARMA Versus STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
22	Bail Appln./1369/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	NIZAM UDDIN @ LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. S A AHMED MR S AHMED SANOWARA KHATUN	PP, ASSAM
23	Bail Appln./1378/2024 WITH CASE RECORD(SCANNED COPY)	NUR ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	PP, ASSAM
24	Bail Appln./1399/2024 FIXED	MD. REKIBUL HOQUE @ REKIBUDDIN AHMED Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
25	Bail Appln./1400/2024 WITH OFFICE NOTE	PHANINDRA SONOWAL Versus THE STATE OF ASSAM AND ANR.	MR B BORA MR P S RAJA	PP, ASSAM
26	Bail Appln./1422/2024 WITH OFFICE NOTE	TAJNUR ALI Versus THE UNION OF INDIA	MR M Z SHAH MD P RAHMAN	SC, NCB
27	Bail Appln./1428/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	ANITA ROY Versus THE STATE OF ASSAM	MR B P BORAH J DASGUPTA MR P J DUTTA	PP, ASSAM
28	Bail Appln./1429/2024 WITH OFFICE NOTE	KAIFUDDIN AHMED Versus THE STATE OF ASSAM AND ANR.	MR UNUSH KHAN MR S DAS	PP, ASSAM
29	Bail Appln./1445/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MD. IDRISH ALI Versus THE STATE OF ASSAM	MR. B K SEN MR A HUSSAIN N HASAN P SINGH	PP, ASSAM

30	Bail Appln./1529/2024 WITH OFFICE NOTE, FIXED	JATIN SARMAH Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
31	Bail Appln./1611/2024 FIXED	MOFIZ ALI Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. P DUTTA	PP, ASSAM
<u>BAIL HEARING</u>				
32	AB/349/2024	JITENDRA KR SAH Versus THE STATE OF ASSAM AND ANR.	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM
33	AB/768/2024 FIXED	SUKUMAR RABHA Versus THE STATE OF ASSAM	MR. A TALUKDAR MR. M BISWAS MS. A K CHOPHI	PP, ASSAM
34	AB/879/2024 FIXED	MANOJ DEBNATH @ MANOJ KR. DEBANATH Versus THE STATE OF ASSAM	MS N DEKA MR. D K AGARWALA	PP, ASSAM
35	AB/923/2024 WITH OFFICE NOTE	HEMANTA KR. GOGOI AND 2 ORS. Versus THE STATE OF ASSAM	MR. M BISWAS J U AHMED A SAIKIA MR. R K MUSHAHARY MR S A REEYAZ	PP, ASSAM
36	AB/1083/2024	MD. MOYEEN ASHRAF Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
37	AB/1199/2024 FIXED	SOWKHATUL ISLAM BORA Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
38	AB/1215/2024	DEBAJIT DEKA Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
39	AB/1264/2024 FIXED	CHAHABULHOQUE Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
40	AB/1294/2024 FIXED	NAYAN MONI SARMA Versus THE STATE OF ASSAM	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL	PP, ASSAM
41	AB/1331/2024 FIXED	IMTIYAZ KHAN Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY	PP, ASSAM
42	AB/1369/2024 FIXED	RAHUL KR DUTTA @ RAHUL DUTTA Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
<u>ORDERS</u>				
43	I.A.(CrI.)/1248/2023 WITH OFFICE NOTE, B/O in CrI.A./472/2023 WITH CrI.A./472/2023	MOJIBAR RAHMAN Versus THE STATE OF ASSAM AND ANR. A MOJIBAR RAHMAN Versus THE STATE OF ASSAM AND ANR. A	MR P K DAS MR. M ALOM MR. M BARUAH MR G U AHMED MR. A AHMED MR P K DAS MS S. MEHJABIN MR. M BARUAH	PP, ASSAM PP, ASSAM
<u>QUASHMENT</u>				

44	Crl.Pet./69/2021 FIXED	ROJIBON NESSA AND 2 ORS. Versus REJABUDDIN AHMED	MR. B D DEKA MR. M DAS N CHAUDHURY	MR. M U MONDAL MR. A WAHAB MR. A AHMED MD. I H KHAN MR. I U CHOWDHURY MR A ALIM SK
45	Crl.Pet./930/2023 FIXED	MINU SUBBA Versus THE STATE OF ASSAM AND ANR	MR. S K SINGH MR B PUSHILAL	MR. P SARMAH (R-2) MR. B CHAKRAVARTY (R-2) MR. S UPADHAY(R-2) PP, ASSAM
46	Crl.Pet./473/2024 WITH LCR 1 FILE AND CASE DIARY, FIXED	ANANTA BARMAN Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA	PP, ASSAM
47	Crl.Pet./536/2024 WITH LCR 2 FILES, FIXED	NIKESH KUMAR AGARWALA Versus THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY	PP, ASSAM
HEARING				
48	Crl.Rev.P./101/2009 WITH LCR 5 FILES, FIXED	MUSSTT. KULSUMA BIBI Versus THE STATE OF ASSAM AND ORS	MR.S BANIK MS.B SARMA MR.A K GOSWAMI MR.K N SURI MR.P BHUYAN	MR.B M CHOUDHURY MR.U CHOUDHURY PP, ASSAM MS.S CHOUDHURY
49	WITH Crl.A./16/2009	MD. MUBSESWAR ALI SHEIK @ MUBOI and ORS Versus THE STATE OF ASSAM	MR.B M CHOUDHURY MR.U CHOUDHURY	PP, ASSAM
50	WITH Crl.A./79/2009	THE STATE OF ASSAM Versus IMAD UDDIN @ LACHU MASTER and ORS.	PP, ASSAM	MR. A M BORA (R1-11) MR.B M CHOUDHURY MR.U CHOUDHURY MR. D K BAIDYA (R1-11) MS. C CHOUDHURY (R1-11) MS P DASGUPTA (R1-11)
51	Crl.Rev.P./550/2022 WITH LCR 1 FILE, FIXED	MANOJ SHARMA Versus THE STATE OF ASSAM AND ANR	MR. S K SINGH MR B PUSHILAL	MS B R A SULTANA (LEGAL AID COUNSEL FOR R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MS. N M DEKA	24-05-2024	To	28-06-2024
5)	MS. S SARMA	29-05-2024	To	15-06-2024
6)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
7)	MR. D KAKOTI	01-06-2024	To	12-06-2024
8)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
9)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
10)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
11)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
12)	MR. T ISLAM	03-06-2024	To	15-06-2024
13)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
14)	MR. S C KEYAL	07-06-2024	To	12-06-2024
15)	T A LASKAR	10-06-2024	To	13-06-2024
16)	MR D K BORDOLOI	10-06-2024	To	10-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,10th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1661/2024	SHADAB MALIK AND ANR. Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
MOTION				
2	Crl.Pet./1281/2023	SIRAJUL HAQUE Versus THE STATE OF ASSAM AND ANR	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
3	WITH Crl.Pet./1278/2023	HARUN RASHID @ MD HARUN RASHID Versus THE STATE OF ASSAM AND ANR	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
4	WITH Crl.Pet./1279/2023	HABIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
5	WITH Crl.Pet./1280/2023	NAKIBUR ZAMAN Versus THE STATE OF ASSAM AND ANR	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
6	AB/1504/2024	KHALEK ALI AND ANR. Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY N AHMED MR D DAS MR B P SARMAH B SAHA MR. JAYANTA ROY	PP, ASSAM
ADMISSION				
7	Crl.Rev.P./526/2023 FIXED	KESHABANANDA BORAH Versus SAYANIKA DEKA AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB	MR D TALUKDAR (r-1) MR P CHOUDHURY (r-1) MS P SAIKIA (r-1) PP, ASSAM

8	Crl.Pet./1015/2023 FIXED	MEHBISH BEGUM AND 5 ORS Versus THE STATE OF ASSAM	MR. M BISWAS MR. T CHUTIA	PP, ASSAM
9	Crl.Pet./1094/2023 WITH LCR 2 FILES, FIXED	HRISHIKESH DAS Versus THE STATE OF ASSAM AND ANR	MR M A ISLAM MR J I MONDAL	MS. D GHOSH (R-2) OWEN. C (R-2) MS. N DEKA (R-2) MS. H BETALA (R-2) MS. C BORAH (R-2) MS. A HUSSAIN (R-2) PP, ASSAM
10	Crl.A./178/2024	SRI BIREN SARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. A ROY MR. P KAKATI MS A ROY	PP, ASSAM
11	Crl.A./179/2024	BELUN ROY Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
	WITH I.A.(Crl.)/533/2024 in Crl.A./179/2024	BELUN ROY Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
12	Crl.Pet./456/2024 FIXED	MONISH CHHABRA Versus THE STATE OF ASSAM AND ANR.	MRS J BEGUM MS. K MALAKAR MS B BORO	MS. S BHUYAN (R-2) MR. B D KONWAR SR. ADV.(R-2) MS. C SHARMA (R-2) MR. H AGARWAL (R-2) MR. J SINGH (R-2) PP, ASSAM
13	Crl.Pet./522/2024 FIXED	MERAJUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM SC, FOREST
<u>BAIL HEARING (BA)</u>				
14	Bail Appln./2670/2023	ASIR UDDIN Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	PP, ASSAM
15	Bail Appln./4262/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BIKI CHETIA Versus THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM
16	Bail Appln./847/2024 WITH CASE RECORD(SCANNED COPY)	SHYAM CHARAN PATHAK (A-3), Versus THE STATE OF ASSAM	MR B PRASAD MR K K KALITA MS. G DEKA MR P J BORAH	PP, ASSAM
17	Bail Appln./1262/2024 FIXED	BISHNU DEV KOCH Versus THE STATE OF ASSAM	MR. A M KHAN MR KUTUB ALI MR T T MONI	PP, ASSAM
18	Bail Appln./1431/2024 WITH OFFICE NOTE, FIXED	MOTIYOR RAHMAN @ MOTIAR RAHMAN Versus THE STATE OF ASSAM	MRS R BEGUM MR R A AHMED MR M AHMED	MR. M HUSSAIN MR A.K. MOLLAH PP, ASSAM
19	Bail Appln./1486/2024 FIXED	ABDUL JABBAR SK. @ JABBAR SK. Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
20	Bail Appln./1525/2024 FIXED	BHABESH TAYE Versus THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA H P NEOG	PP, ASSAM
21	Bail Appln./1561/2024 FIXED	RAHIM UDDIN TALUKDAR @ HELON Versus THE STATE OF ASSAM	MR. A H ALAMGIR	PP, ASSAM
22	Bail Appln./1595/2024 FIXED	ARMAN ALI Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM

23	Bail Appln./1597/2024 FIXED	RAHUL HARICHANDRA PAWAR @ RAHUL PAWAR Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING MR P SONOWAL	PP, ASSAM
BAIL HEARING				
24	AB/3090/2023 FIXED	KARUNA DEKA Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
25	AB/3570/2023 WITH CASE RECORD(SCANNED COPY)	ASAD UDDIN Versus THE STATE OF ASSAM	MS. D SINHA	PP, ASSAM
26	AB/685/2024	REZABUL HOQUE @ REJABUL HOQUE AND ANR. Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
27	WITH AB/985/2024	REJABUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. A M KHAN MR T T MONI MR S PRODHANI	PP, ASSAM
28	AB/827/2024 FIXED	SADANANDA DAS Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA MR BHARGAV DAS	PP, ASSAM
29	WITH AB/961/2024	SANJIB DAS AND ANR. Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
30	AB/846/2024 FIXED	JAYANTA DAS Versus THE STATE OF ASSAM	MR. R P SARMAH MS. T SOM	PP, ASSAM
31	AB/884/2024 FIXED	AHAMMAD ALI @ AHMED ALI Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
32	AB/885/2024 WITH SCANNED COPY OF LCR.	HAFIJUL HOQUE BEPARI Versus THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
33	AB/1186/2024 FIXED	BIKROM SINGHA LAHKAR Versus THE STATE OF ASSAM	MR H K DAS MR N K SARMA	PP, ASSAM
34	AB/1308/2024 FIXED	MONNAS ALI AND 7 ORS. Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR MS J MARIYAM	PP, ASSAM
35	AB/1343/2024 FIXED	ABDUL JALIL AND 3 ORS Versus THE STATE OF ASSAM	T A LASKAR	MS M NIROLA (INFORMANT) PP, ASSAM
36	AB/1360/2024 FIXED	HAFIZUR @ HAFIZUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	M HOSSAIN MD A WADUD MR J HUSSAIN	PP, ASSAM
37	AB/1409/2024 FIXED	MILTON SK Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
38	AB/1419/2024 FIXED	JAKIR HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. M BISWAS H AHMED MS. A K CHOPHI J SINGPHO A GHOSAL	PP, ASSAM
39	AB/1459/2024 FIXED	NEPAL BISWAS AND 2 ORS. Versus THE STATE OF ASSAM	MR. A M KHAN MR T T MONI MS M DAS MR. S MOLLAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MS. N M DEKA	24-05-2024	To	28-06-2024
5)	MS. S SARMA	29-05-2024	To	15-06-2024
6)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
7)	MR. D KAKOTI	01-06-2024	To	12-06-2024
8)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
9)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
10)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
11)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
12)	MR. T ISLAM	03-06-2024	To	15-06-2024
13)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
14)	MR. S C KEYAL	07-06-2024	To	12-06-2024
15)	T A LASKAR	10-06-2024	To	13-06-2024
16)	MR D K BORDOLOI	10-06-2024	To	10-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,10th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/1370/2024	AHMAD ALI AND ANR Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
ADMISSION				
2	Crl.Pet./42/2020	KANISHKA HIMATSINGKA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MS A SAIKIA MR. M BISWAS MS. A KALITA	MR R M DAS (R-2), STANDING COUNSEL, SOCIAL JUSTICE AND EMPOWERMENT DEPTT. PP, ASSAM
3	Crl.A./282/2022	RAJU DEY Versus GOURI DIRIAL	MR U DAS MR. S SAIKIA MS L R DEY MS S BORO	MR D SAIKIA MR. B K DAS MD R ISLAM
4	Crl.Pet./1263/2022 WITH LCR (ONE FILE).	M/S AMPROLISA CONSTRUCTION AND MARKETING PVT LTD Versus GUPTA HARDWARE PRIVATE LIMITED AND ANR	MR. K BHATTACHARJEE MR. M SAIKIA MS. A BARMAN MS B TALUKDAR	MR. C S RAY (r-1) PP, ASSAM
5	Crl.A./81/2023 WITH LCR 4 FILES	MOTINDRA DUTTA Versus GAURI DERIAL	MR. R BARUAH MR. A IKBAL MS. M NATH	MR D SAIKIA MR. B K DAS MD R ISLAM
6	Crl.Pet./233/2023 WITH LCR 2 FILES.	SANJAY CHANDA Versus KAVITA SINGH CHANDA AND ANR	MS P SARMAH MR D NANDI	MR. S RANA (R-1) PP, ASSAM
7	Crl.A./323/2023 WITH LCR 5 FILES	SUNAM UDDIN LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
8	Crl.Pet./338/2023 WITH LCR 1 FILE	SARAT NATH Versus THE STATE OF ASSAM AND 2 ORS.	MR. R BARUAH	MR. A SARMAH (R-2 AND 3) MS. N KALITA(R-2 AND 3) PP, ASSAM
9	Crl.Rev.P./352/2023 WITH LCR 4 FILES	SUDIP PAITYA Versus THE STATE OF ASSAM AND ANR	MR. K MIRA MS. L WAJEEDA	MR. N H BARBHUIYA (R-2) MS. N.A. LASKAR (R-2) MS. S. DEY (R-2) PP, ASSAM

10	WITH Crl.Rev.P./365/2023	SUDIP PAITYA Versus THE STATE OF ASSAM AND ANR.	MR. K MIRA MS. L WAJEEDA	MR. N H BARBHUIYA (r-2) MS. N.A. LASKAR (r-2) MS. S. DEY (r-2) PP, ASSAM
11	Crl.Pet./383/2023	REHENA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS.	MR M H AHMED I AMIN	MR H R A CHOUDHURY (r-2 to 7) MR. A AHMED (r-2 to 7) MR. I U CHOWDHURY (r-2 to 7) PP, ASSAM
12	Crl.Pet./560/2023	SUNITA CHANGKAKOTI Versus NANI GOPAL GOSWAMI	MR D KALITA MR. D NATH MS. N BARMAN MS K PHUKAN	MR. N N JHA MS M SAHOO MS P DAS
13	Crl.Pet./619/2023 WITH LCR 1 FILE	ABDUL KADIR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM	PP, ASSAM
14	Crl.Pet./842/2023	HDFC ERGO GENERAL INSURANCE COMPANY LIMITED AND ANR Versus THE STATE OF ASSAM AND ANR	MR T KALITA	MR S R A NASER (R-2) MR S AHMED (R-2) PP, ASSAM
15	Crl.A./65/2024	SANKAR RAJBONGSHI Versus THE STATE OF ASSAM AND ANR.	MR N ALOM MR. A R SHOME MR A J GHOSH	PP, ASSAM
BAIL HEARING				
16	AB/1042/2024 FIXED	SIMAN BORO Versus THE STATE OF ASSAM	MR. J AHMED MR. P A AHMED MR Z RAHMAN MS. Q DAS	PP, ASSAM
ORDERS				
17	Crl.A./267/2014 WITH LCR 4 FILES	BAPON RABHA Versus STATE OF ASSAM and ANR.	MR.S K MEDHI MR.A DAS MR.H DAS MR.S R RABHA MR.R BAISHYA MR.H GOGOI MS.J SULTANA	PP, ASSAM
18	Crl.L.P./18/2021 in Crl.A./5513/2021	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION Versus ANATH CHANDRA DAS AND ANR	MR. S C KEYAL	MR. L TALUKDAR (R1) MS. M DAS (R1) MRS. M DAS (R1)
	WITH Crl.A./5513/2021 (Filing Number)	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION Versus SHRI. ANATH CHANDRA DAS F	MR. S C KEYAL	
19	WITH Crl.A./5516/2021 (Filing Number)	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION Versus ANATH CHANDRA DAS A	MR. S C KEYAL	
	WITH Crl.L.P./11/2021	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION Versus ANATH CHANDRA DAS	MR. S C KEYAL SC, CBI	MR. L TALUKDAR MS. M DAS MRS. M DAS
20	Crl.A./131/2021 WITH LCR FIVE FILES.	SULTAN MAMUD Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR A ISLAM (R-3) MR. S NEOG (R-2) MS. S G BARUAH (R-2) MR. B BORGHAIN (R-2) PP, ASSAM
21	Crl.Pet./696/2022	TAFIQUH HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MR. A T SARKAR MS S PATAR	MR A CHOWDHURY (r-2) H SAHARIA (r-2) PP, ASSAM

22	Crl.A./4/2023 WITH OFFICE NOTE. LCR 4 FILES.	MD. ABDUL KADDUS Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D K BAIDYA MR. T MOHAMMAD	PP, ASSAM
23	Crl.A./16/2023 WITH LCR 4 FILES	MD ATOWAR ALI Versus THE STATE OF ASSAM AND ANR.	MR. N ZAMAN MR. S K JAIN	PP, ASSAM
24	CRL.A(J)/49/2023 4 Y 7 M 22 D.:WITH LCR 4 FILES, P.B.-1	BULBUL BHUMIJ Versus THE STATE OF ASSAM	MR. KAUSTUV PRAKASH PATHAK (AMICUS CURIAE)	PP, ASSAM
25	CRL.A(J)/66/2023 1 Y 1 M 26 D.:WITH LCR 4 FILES, PB-1	LAL BABU BHAGAT Versus THE STATE OF ASSAM	MS. DEBASHREE SAIKIA (AMICUS CURIAE)	PP, ASSAM
26	Crl.Rev.P./150/2023 WITH LCR 5 FILES	SWMDWN ISLARY Versus THE STATE OF ASSAM AND ANR	MR. A NARZARI MS. S T BOKTH	PP, ASSAM
27	I.A.(Crl.)/637/2023 in CrI.Rev.P./6479/2023	SHAZIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR K BHUYAN MR N ISLAM MR. M U E BHUYAN	MR. S AHMED (R-2) MS. M. KHATUN (R-2) MS N AKTAR (R-2) PP, ASSAM
	WITH Crl.Rev.P./6479/2023 (Filing Number)	SHAZIDUL ISLAM Versus THE STATE OF ASSAM AND ANR (B)	MR K BHUYAN	
28	Crl.Pet./746/2023	SANJIB DAS Versus THE STATE OF ASSAM AND ANR	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
29	Crl.Pet./1098/2023	SUMAN PURKAYASTHA @ SUMAN BHOWMIK Versus THE STATE OF ASSAM AND ANR.	MR. K SINGHA MR S GAUTAM	PP, ASSAM
30	I.A.(Crl.)/1196/2023 in CrI.A./455/2023	MOMINUL HAQUE @ MOMINUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR J ISLAM MR. A. HUSSAIN	PP, ASSAM
	WITH Crl.A./455/2023	MOMINUL HAQUE @ MOMINUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR J ISLAM MR. A. HUSSAIN	MR. N UDDIN (R-2) MR S K CHHETRY (R-2) PP, ASSAM MS. A AKHTAR (R-2)
31	Crl.Pet./43/2024 WITH LCR 1 FILE	M/S NEST FARM AND 4 ORS Versus CHANDA DEVI DUGAR	MR. M TALUKDAR MS. M TALUKDAR MR. P P DUTTA	
32	Crl.Pet./267/2024	JAGDISH PRASAD MOOND Versus VINEET MORE AND ANR	MR D TALUKDAR MR. R K PRADHAN MR. A K SAIKIA MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA	PP, ASSAM (R2)
33	I.A.(Crl.)/395/2024 WITH LCR 3 FILES in CrI.Rev.P./145/2024	JOYBIDYA SINGHA AND ANR Versus THE STATE OF ASSAM,	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	PP, ASSAM
	WITH Crl.Rev.P./145/2024	JOYBIDYA SINGHA AND ANR Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	PP, ASSAM
34	I.A.(Crl.)/464/2024 WITH LCR 2 FILES in CrI.Pet./110/2020	SMTI MAKANI BARMAN, Versus THE STATE OF ASSAM AND ANR.	MR. A DAS MR. A DAS	PP, ASSAM
	WITH Crl.Pet./110/2020	SMTI MAKANI BARMAN Versus THE STATE OF ASSAM AND ANR.	MRS M BARMAN MR. A DAS	MR. A T SARKAR MR. T AHMED PP, ASSAM

HEARING

35	Crl.A./392/2023 0 Y 10 M 9 D :PART-HEARD, LCR 3 FILES, FIXED WITH I.A.(Crl.)/1021/2023 in Crl.A./392/2023	MD. MANIRUT JAMAN @ MONI Versus THE STATE OF ASSAM	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN	PP, ASSAM
36	Crl.Rev.P./44/2012 WITH LCR 5 FILES	MD. MANIRUT JAMAN @ MONI Versus THE STATE OF ASSAM RAM KRISHNA PANDEY Versus THE STATE OF ASSAM	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
37	Crl.A./213/2012 WITH LCR 6 FILES	RABEN KALITA Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
38	Crl.Rev.P./395/2012 WITH LCR 4 FILES	BISHNU GOGOI Versus THE STATE OF ASSAM	MR.P MAHANTA	PP, ASSAM
39	Crl.Pet./498/2012 WITH LCR 2 FILES	MOHENDRA NATH GAYAN and ANR. Versus THE STATE OF ASSAM	MR.A M BORA MR.P N GOSWAMI MR.I CHOUDHURY MR.N J KHATANIAR MS. H GOSWAMI	PP, ASSAM
40	Crl.A./221/2015 WITH LCR 4 FILES	MAGAN SINGH and ANR Versus THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.A MATIN	MR.P MAHANTA(R-2) MS.P SAHARIA(R-2) PP, ASSAM
41	Crl.Rev.P./487/2022 WITH LCR 2 FILES, FIXED	ABDUL RAUF CHOUDHURY Versus JABA BEGUM BORA AND ANR	MR. T K BHUYAN MR A ALI MS. M KHATUN	MR. M R SODIAL (R-1) MS. S Z HAYAT (R-1) MS. H. BHARALI (R-1) MS. B H SHIRIN (R-1) PP, ASSAM
42	CRL.A(J)/101/2023 0 Y 11 M 9 D :WITH LCR FIVE FILES. PB- 2. B/O WITH I.A.(Crl.)/928/2023 in CRL.A(J)/101/2023	DIPJYOTI MALAKAR AND ANR. Versus THE STATE OF ASSAM AND ANR. DIPJYOTI MALAKAR AND ANR. Versus THE STATE OF ASSAM AND ANR.	MS B R A SULTANA MS. T SOM MR. P TELI MS B R A SULTANA	MS. B SARMA (LEGAL-AI- -COUNSEL FOR R2) PP, ASSAM PP, ASSAM
43	Crl.Rev.P./175/2023 WITH LCR 3 FILES, FIXED	BIBEKANANDA DAS Versus THE STATE OF ASSAM AND ANR	MR P K DAS	MR. A BHATTACHARYYA (r- 2) MR. R A CHOUDHURY (R- 2) MR N BARMAN (r-2) MR S HUSSAIN (r-2) MS. S DAS (R- 2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MS. N M DEKA	24-05-2024	To	28-06-2024
5)	MS. S SARMA	29-05-2024	To	15-06-2024
6)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
7)	MR. D KAKOTI	01-06-2024	To	12-06-2024
8)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
9)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
10)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
11)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024

12)	MR. T ISLAM	03-06-2024	To	15-06-2024
13)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
14)	MR. S C KEYAL	07-06-2024	To	12-06-2024
15)	T A LASKAR	10-06-2024	To	13-06-2024
16)	MR D K BORDOLOI	10-06-2024	To	10-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,10th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 25

[CIVIL BENCH-II AND MAC.APPEAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6029/2017	RIMA REKHA BOIRAGI and 29 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.K K DEY MRV K BAROOAH	MS.A VERMASC, FINANCE DEPARTMENT, R - 2 MR.A DEKA(SC, ELEMENTARY EDUCATION, (R - 1,3,4,5 & 6))
2	WP(C)/6066/2017	BIJU CHANGMAI and 68 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.K K DEY MRV K BAROOAH	MR.N SARMA(SC, ELEMENTARY EDUCATION, (R - 1,3,4,5 & 6))
3	WP(C)/6738/2017 WITH WP(C)/1472/2017(D/O)	JAGADISH DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR.S K SINGHA MR.P SARMA MR.S UPADHAY MR.B KUMAR	SC, ELEMENTARY EDUCATION
4	WP(C)/6776/2017	MONURAM MILI Versus THE STATE OF ASSAM and 4 ORS.	MR.C BARUAH MR.R K TALUKDAR MS.R AKHTAR MR.A BARUAH MR.R BORO	SC, ELEMENTARY EDUCATION SC, FINANCE
5	WP(C)/4452/2021	PRADIP BORAH Versus THE STATE OF ASSAM AND 6 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SC, ELEM. EDU GA, ASSAM
6	WP(C)/4473/2021	PORISHMITA BORUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
7	WP(C)/6009/2022	MANASHI BARMAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	SC, ELEM. EDU
8	WP(C)/6016/2022	CHAYANIKA PATHAK Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MS D DUTTA	SC, ELEM. EDU SC, FINANCE
9	WP(C)/196/2023	MD. JEHIRUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR D KALITA	SC, N C T E SC, SEC. EDU.
10	WP(C)/434/2023	DINESH CH. BRAHMA Versus THE STATE OF ASSAM AND 7 ORS.	MR. K R PATGIRI MR. B GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE

11	WP(C)/839/2023	PANKAJ ISLARY Versus THE STATE OF ASSAM AND 5 OTHERS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, ELEM. EDU SC, BTC
12	WP(C)/1663/2023 FIXED	RITA RANI ROY Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	MR. S C KEYAL, SC, ASSAM UNIVERSITY, (R-6) MR. S K DAS (R 5) MR R KARIM (R 5) SC, N C T E MR D BARMAN (R 5) SC, SEC. EDU.
13	WP(C)/3481/2023 FIXED	NAGEN CHANDRA DAS Versus THE STATE OF ASSAM AND 6 ORS.	M GOSWAMI MR R SINGHA MS S PATOWARY MR BHUBAN SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
	WITH			
14	WP(C)/3009/2023	SRIMATI JURI PRABHA MAZUMDAR Versus THE STATE OF ASSAM AND 9 ORS.	MR. M GOSWAMI MR R SINGHA MS S PATOWARY MR BHUBAN SHARMA	SC, ELEM. EDU SC, BTC SC, WPT AND BC SC, FINANCE
	WITH			
15	WP(C)/3483/2023	NIPUL TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS.	M GOSWAMI MR R SINGHA MS S PATOWARY MR BHUBAN SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
16	WP(C)/4635/2023	SUPRATIM BHATTACHARJEE Versus THE STATE OF ASSAM AND 3 ORS	MR J ABEDIN MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, HEALTH AND F W
17	WP(C)/6135/2023	SADOU ASOM PRATHAMIK VIDYALAYA MADHYAHNA BHOJANAR RANDHANI -O- SAHAYIKA SANTHA Versus THE STATE OF ASSAM AND 5 ORS	MR N SARMA MS M TIWARI	SC, ELEM. EDU GA, ASSAM DY.S.G.I. SC, SSA
18	WP(C)/132/2024	MANIK DEKA Versus THE STATE OF ASSAM AND 10 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR. S BORA (SC, SSA) MS. M BHATTACHARJEE (r-10) MS M BHARATI (R-11) MS. P DASGUPTA (r-10) MR. N.J. KHATANIAR (SC, SEC. EDU.)
19	WP(C)/157/2024	NARAYAN THAKURIA Versus THE STATE OF ASSAM AND 4 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID	SC, ELEM. EDU SC, FINANCE
20	WP(C)/430/2024	BAPAN CH BARMAN AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A D CHOUDHURY	SC, EDU
21	WP(C)/1728/2024	BANANI DEB Versus THE STATE OF ASSAM AND 7 ORS	MR. P J SAIKIA MS. M PAUL MS. S P DAS	SC, AG (A AND E) GA, ASSAM MR. A CHAMUAH (r-8) SC, SEC. EDU. SC, FINANCE

ORDERS

22	MC/213/2015 IN MAC APP. FILING NO. 242098	NATIONAL INSURANCE CO. LTD. Versus SMT. ANJALI RAJKHOWA and 2 ORS,	MR. R C PAUL MRS. S ROY	MR.A K BORA(R-1) MR.S K TALUKDAR(R-1) MR. H S BORAH
23	MACApp./522/2017 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD Versus MUSTT PANFULI NESSA and ANR	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR.T J MAHANTA(Sr.Adv.)(R-2) MS.P BHATTACHARYA(R-2) MR.A BARUAR-2 MR.S SINGH(R-2)
24	MACApp./360/2018 WITH LCR	MD. SAJID TALUKDAR Versus THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS	MR. S P CHOUDHURY MR. A S DHILLON	MD. A AHMED (R1) MR. R C PAUL (R1) MS L DAS (R1)
25	MACApp./512/2018 WITH LCR	MD MONUR ALI and 3 ORS Versus THE ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD and 2 ORS	MS. S KHANIKAR MR P CHOUDHURY	

26	I.A.(Civil)/3254/2019 in MACApp./11911/2019	NAHERUN NESSA@ NEHERUN NESSA AND ANR Versus NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. D DAS MR. B J TALUKDAR	MR. R RAHMAN (R-2,3)
	WITH MACApp./11911/2019 (Filing Number)	NEHERUN NESSA@ NEHERUN NESSA AND ANR Versus NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS		
27	I.A.(Civil)/2120/2022 in MACApp./777/2022	SHAHJAHAN ALI Versus THE UNITED INDIA INSURANCE COMPANY LTD. AND 5 ORS.	MR. A BURAGOHAIN MR. M KHAN MR. J RAHMAN	MR. A J SAIKIA MR. B KAKATI
	WITH MACApp./777/2022	SHAHJAHAN ALI Versus THE UNITED INDIA INSURANCE COMPANY LTD. AND 5 ORS. H	MR. A BURAGOHAIN MR. M KHAN MR. J RAHMAN	
	WITH I.A.(Civil)/3246/2022 in MACApp./777/2022	SHAHJAHAN ALI Versus THE UNITED INDIA INSURANCE COMPANY LTD. AND 5 ORS. H	MR. A BURAGOHAIN MR. M KHAN MR. J RAHMAN	
28	I.A.(Civil)/3541/2022 in MACApp./16665/2018	MD. SAYED ALI AND 2 ORS. Versus SRI RAJENDRA PRASAD SARMAH AND 5 ORS.	MR. A K GUPTA MR H J TAMULI MR D KALITA	MR. K K BHATTA (R3)
	WITH MACApp./16665/2018 (Filing Number)	MD SAYED ALI AND 2 ORS Versus SRI RAJENDRA PRASAD SARMAH AND 5 ORS		
29	I.A.(Civil)/50/2023 in MACApp./13864/2022	MD. MOINUL ALI Versus RESHAM DEVI AND 2 ORS.	MS. M DAS MRS. S ROY MR. C SHARMA MR. S DUTTA	MR. W SHARMA MR P GOGOI
	WITH MACApp./13864/2022 (Filing Number)	MOINUL ALI Versus PRATAP SINGH SETHIA AND 2 ORS. A	MRS. S ROY	
30	I.A.(Civil)/390/2023 in MACApp./303/2023	SAKUNTALA SONOWAL Versus ORIENTAL INSURANCE COM. LTD. AND 2 ORS.	B R DAS MS M BHARATI	
	WITH MACApp./303/2023 (Filing Number)	SAKUNTALA SONOWAL Versus ORIENTAL INSURANCE COM. LTD AND 2 ORS . B	MS M BHARATI	
31	I.A.(Civil)/565/2023 in MACApp./1991/2023	UNITED INDIA INSURANCE COMPANY LTD. Versus JUNALI BORUAH AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MACApp./1991/2023 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD Versus JUNALI BORUAH AND 2 ORS . H	MS. R D MOZUMDAR	
32	I.A.(Civil)/1466/2023 in MACApp./1734/2023	SBI GENERAL INSURANCE COMPANY LIMITED Versus AMIYA KUMAR RABHA AND 7 ORS .	MR T KALITA MR. A KAKATI	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
	WITH MACApp./1734/2023 (Filing Number)	SBI GENERAL NSURANCE COMPANY LIMITED Versus AMIYA KUMAR RABHA AND 7 ORS . B	MR T KALITA	

	WITH I.A.(Civil)/2983/2023 (Filing Number)	SBI GENERAL NSURANCE COMPANY LIMITED	MR T KALITA	
		Versus		
33	I.A.(Civil)/2065/2023 in MACApp./8222/2023	AMIYA KUMAR RABHA AND 7 ORS . B JULIMA DAIMARI AND 2 ORS	MR D MONDAL	
		Versus		
	WITH MACApp./8222/2023 (Filing Number)	JULIMA DAIMARI AND 2 ORS	MR D MONDAL	
		Versus		
34	I.A.(Civil)/2149/2023 in MACApp./3874/2023	SWAPAN DAIMARI AND ANR (A) ORIENTAL INSURANCE COMPANY LTD. SARALA DEVI AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. K K BHATTA (r-5)
		Versus		
	WITH MACApp./3874/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. SARALA DEVI AND 4 ORS. E	MS. R D MOZUMDAR	
		Versus		
35	I.A.(Civil)/2397/2023 in MACApp./9583/2023	PONESWARI @ PUNESWARI BORA ORIENTAL INSURANCE COMPANY LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI	MR. A J SARMA (r-3) MR G ALAM (r-3) MR. J KALITA (R-1) MR. H ROHMAN (r-3)
		Versus		
	WITH MACApp./9583/2023 (Filing Number)	PONESWARI @ PUNESWARI BORA ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS. B	MR. A R AGARWALA	
		Versus		
36	I.A.(Civil)/3264/2023 in MACApp./2280/2023	NIKUNJA MEDHI NAZRUL ISLAM AND ANR.	MR. S ISLAM MR A HAWARI	
		Versus		
	WITH MACApp./2280/2023 (Filing Number)	NIKUNJA MEDHI NAZRUL ISLAM AND ANR. E	MR. S ISLAM	
		Versus		
37	I.A.(Civil)/3709/2023 in MACApp./14029/2023	AYUB @ AYOB ALI ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. A R AGARWALA	
		Versus		
	WITH MACApp./14029/2023 (Filing Number)	AYUB @ AYOB ALI ORIENTAL INSURANCE COMPANY LTD AND 2 ORS B	MR. A R AGARWALA	
		Versus		
38	CO/7/2024	KANMONI KALITA AND 2 ORS ORIENTAL INSURANCE CO LTD AND 2 ORS	MR D MONDAL MR. R D BHUYAN	
		Versus		
39	WITH MACApp./155/2024	THE ORIENTAL INSURANCE CO. LTD. KANMONI KALITA AND 5 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR D MONDAL (R1-R3) MR R.D. BHUYAN (R1-R3)
		Versus		
40	Cont.Cas(C)/16/2024	SOMESWAR NATH SURANJANA SENAPATI	MR. R PHUKAN	MR. D SAIKIA MR S M T CHISTIE MS. N BORDOLOI
		Versus		
41	I.A.(Civil)/141/2024 in MACApp./10218/2023	ON THE DEATH OF PANKAJ HAZARIKA HIS LEGAL HEIR SMT LAKSHMI HAZARIKA M/S ASSAM COMPANY INDIA LTD. AND 5 ORS.	MR D MONDAL DR. U BARUAH RANJU R S BARUAH	
		Versus		
	WITH MACApp./10218/2023 (Filing Number)	ON THE DEATH OF PANKAJ HAZARIKA HIS LEGAL HEIR SMT LAKSHMI HAZARIKA M/S ASSAM COMPANY INDIA LTD. AND 5 ORS. B	MR D MONDAL	
		Versus		

42 [I.A.\(Civil\)/153/2024](#)
in MACApp./7897/2023

PURNIMA DAS AND 3 ORS.
Versus
KALPANA NATH DAS AND 2 ORS.

MR D MONDAL
DR. U BARUAH
RANJU R S BARUAH

WITH
[MACApp./7897/2023](#)
(Filing Number)

PURNIMA DAS AND 3 ORS.
Versus
KALPANA NATH DAS AND 2 ORS. A

DR. U BARUAH

43 [I.A.\(Civil\)/218/2024](#)
in MACApp./14675/2023

MUSTT. SOIDA KHATUN AND ANR.
Versus
LAXMAN SINGH AND 5 ORS.

MR. R K JAIN
MD E AHMED
MR. F A HASSAN
MR. H A TALUKDAR

WITH
[MACApp./14675/2023](#)
(Filing Number)

SOIDA KHATUN AND ANR.
Versus
LAXMAN SINGH AND 5 ORS. B

MD E AHMED

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LEAVE NOTE OF ADVOCATES FOR 10/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MS. N M DEKA	24-05-2024	To	28-06-2024
5)	MS. S SARMA	29-05-2024	To	15-06-2024
6)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
7)	MR. D KAKOTI	01-06-2024	To	12-06-2024
8)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
9)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
10)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
11)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
12)	MR. T ISLAM	03-06-2024	To	15-06-2024
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14)	MR. S C KEYAL	07-06-2024	To	12-06-2024
15)	T A LASKAR	10-06-2024	To	13-06-2024
16)	MR D K BORDOLOI	10-06-2024	To	10-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,10th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	WP(C)/6316/2013	NIPUN BARMAN and 2 ORS Versus THE UNION OF INDIA and 4 ORS	MR.B C DAS MR.M CHANDA MR S NATH MR.S CHOUDHURY MS.U DUTTA	C.G.C. MR.S SAIKIA(R-4)(R- 2-5) MR.S P CHOUDHURY MR. N J GOGOI (SC, TEA BOARD) ASSTT.S.G.I. MR.P SAIKIA(R-4)(R- 2-5)
2	WP(C)/956/2014	NO.119880274, EX. CT. MD. KAJI SAFIQUL ISLAM Versus THE UNION OF INDIA and 2 ORS	MR.R MAZUMDAR MRS M ABDULLAH P MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.N BARUA C.G.C. MRM R ADHIKARI MR.K K PARASAR(R-1TO3) ASSTT.S.G.I.
3	WP(C)/4500/2014	SUBODH CHANDRA SAHA Versus PUNJAB NATIONAL BANK and 2 ORS	MR.A DASGUPTA MR.B DAS MS.B DAS MR. A KUNDU MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN MR.S CHAKRABARTY	MR.A GANGULY
4	WP(C)/3880/2017	MEHJABIN KHABIR HAZARIKA Versus THE STATE OF ASSAM and 3 ORS.	MR.H RAHMAN MS.P P DUTTA MRS.S SULTANA	SC, SECONDARY EDUCATION
5	WP(C)/7040/2023	JYOTSHNA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MR. D SARMAH (r-4) S. J. SAHARIAH (r-4) SC, SEC. EDU.
6	WP(C)/400/2024	SMTI SUNITA KAKATI AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MS F BEGUM	GA, ASSAM SC, SEC. EDU.
TOP OF THE LIST				
7	WP(C)/3204/2012	DIPAK KUMAR SAIKIA Versus THE INDIAN OIL CORPORATION LTD. and 8 ORS.	MR.S KATAKI MR.R J BORDOLOI MR.P K TALUKDAR	MR.K M HALOI MR.A K DEKA SC, I O C
8	WP(C)/5809/2012	MANORANJAN NARZARY Versus THE UNION OF INDIA and 2 ORS	MR.D GOSWAMI MR. G CHOUDHURY MR.A K HALOI	MR.N BARUA C.G.C. ASSTT.S.G.I.
9	WP(C)/6195/2012 CONT CASE 18/14(D/O)	SURANJIT DAS and 16 ORS Versus THE UNION OF INDIA and ORS	MR.R C PAUL MS.S ROY	MR.M BHAGABATI MS. A. GAYAN, C.G.C. ASSTT.S.G.I.

10	WP(C)/325/2014	GUNADHAR UZIR and 2 ORS. Versus THE UNION OF INDIA and 2 ORS	MR.S K MEDHI MR.M KHATANIAR MR.A DAS MR.S SAIKIA MR.P J SAIKIA MR.S R RABHA MRU SARMA MR.R BAISHYA MS.B GOGOI MR.P MEDHI MRS.K M TALUKDAR MR.C TALUKDAR	C.G.C. MR.J DEKA MR.C K S BARUAH MS.A DAS ASSTT.S.G.I.
11	WP(C)/448/2014	FORCE NO. 981240609, EX CT/GD SRI JUGMAJYOTI GOGOI Versus THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.I HUSSAIN C.G.C. MR.S K MEDHI MR. S K MEDHI, CGC. SC, C.G.C.
12	WITH WP(C)/672/2014	EX CT/GD SRI BIPLOB BORAH Versus THE UNION OF INDIA and 5 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.K C ROY(R-1TO6) C.G.C. MR.S K MEDHI MR. S K MEDHI, CGC. MS.B DAS ASSTT.S.G.I.
MOTION				
13	WP(C)/4889/2023 FIXED, WITH WP(C)/6289/2013 (D/O)	MAZIBAR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, SEC. EDU.
14	WITH WP(C)/6324/2023	MD. NAZRUL HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS.	MR. U K GOSWAMI	GA, ASSAM MR. A M BARBHUIYA (R-6 to 8) MS S R MAZARBHUIYA (R-6 to 8) MS A BEGUM (R-6 to 8) S. M. ZINNA (R-6 to 8) SC, SEC. EDU.
15	Cont.Cas(C)/301/2024	MD ABDUL HASHIM BARBHUIYA Versus NARAYAN KONWAR , IAS	MR. B PURKAYASTHA	
16	WP(C)/1429/2024 FIXED	ISMAIL ALI Versus THE STATE OF ASSAM AND 8 ORS	MR. S K ROY MRS. M M ROY MD K RAHMAN S MEDHI	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
17	WP(C)/1557/2024 FIXED	AZMAL HOQUE Versus THE STATE OF ASSAM AND 5 ORS	MR R DHAR MD. A MATLIB	SC, ELEM. EDU GA, ASSAM
18	WP(C)/2653/2024	TANKESWAR NATH Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA DIKSHITA DEKA	SC, SEC. EDU.
19	WP(C)/2884/2024	KALPANA GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS	MR. S P SHARMA	SC, HIGHER EDU
20	WP(C)/2942/2024	DR. RAJU BORDOLOI Versus THE STATE OF ASSAM AND 5 ORS	MR D K BORDOLOI	SC, HIGHER EDU SC, AG (A AND E) GA, ASSAM
21	WP(C)/2945/2024	DR. JAYASHREE SARMAH Versus THE STATE OF ASSAM AND 9 ORS	MR. P GOSWAMI MR R SINGHA MS S PATOWARY	SC, HIGHER EDU SC, U G C SC, FINANCE
22	WP(C)/2946/2024	DIMBESWAR BAISHYA Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU.
23	WP(C)/2948/2024	BANI KANTA MORAN AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. N BORAH G. R. SINGHA N AHMED MR M.J. BHARALI	SC, ELEM. EDU SC, FINANCE

24	WP(C)/2953/2024	RAMEN PATGIRI Versus THE STATE OF ASSAM AND 4 ORS	MD S HOQUE MR. M DEKA	SC, ELEM. EDU SC, FINANCE
25	WP(C)/2955/2024	JOYSHREE RABHA Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MS S DEV MR. N BARDOLOI	SC, SEC. EDU. SC, FINANCE
26	WP(C)/2968/2024	MAHUA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	SC, SEC. EDU.
27	WP(C)/2974/2024	ANJALI SAIKIA @ ANJALI SAIKIA KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MS. P BORAH	SC, ELEM. EDU SC, FINANCE
<u>ORDER (STAY VACATING)</u>				
28	I.A.(Civil)/1337/2024 B/O in WP(C)/6723/2023 WITH WP(C)/6723/2023	PRINCIPAL, CACHAR COLLEGE Versus BISWAJIT YADAV AND 6 ORS BISWAJIT YADAV Versus THE STATE OF ASSAM AND 6 ORS	MR M R ADHIKARI MR. T J MAHANTA MR D MAHANTA	MR. T J MAHANTA MR D MAHANTA SC, HIGHER EDU MR. R P SARMAH (R-3,4,5) MR M R ADHIKARI (R-3,4,5) MS M BORAH (R-3,4,5)
<u>ORDER NO STEPS</u>				
29	WP(C)/6415/2022	MD. SAIFUL ISLAM AKANDA AND 8 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR. M A I HUSSAIN MRS. S ISLAM	SC, SEC. EDU.
<u>ADMISSION</u>				
30	WP(C)/5159/2015	MD. DILOWAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR.D GOGOI MS.M BORUAH MR.B N DEKA MS.N DAS	MR S BORTHAKUR(R-6) MR. D GOGOI (R-6) SC, FINANCE SC, DIB. UNIVERSITY SC, HIGHER EDUCATION
31	WP(C)/4354/2017	MOFIZ UDDIN AHMED and 3 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.M A I HUSSAIN MRA R BHUYAN	SC, ELEMENTARY EDUCATION
32	WP(C)/4583/2017	SAMPA SUKLBAIDYA Versus THE STATE OF ASSAM and 3 ORS.	MR. M NATH MR.D MOZUMDER MR.P BORAH MR. A BHATTACHARJEE MR. D J KAPIL	MR. N DHAR (R4) MR. T U LASKAR (R4) MS. S DASGUPTA (R4) MS. U BARUAH (R4) SC, SECONDARY EDUCATION
33	WP(C)/6019/2017	SACHIN KALITA Versus THE STATE OF ASSAM and 5 ORS.	MR.B P BORAH MR.P J DUTTA	MR. A CHAMUAH (SC, UGC) SC, SECONDARY EDUCATION
34	WP(C)/6261/2019	RATAN MORAN Versus THE STATE OF ASSAM AND 4 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. P DUTTA	SC, SEC. EDU.
35	WP(C)/3449/2020 FIXED	SUMANA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. L R MAZUMDER	SC, ELEM. EDU MR. A Z AHMED MR. D. K. ROY, SC, SEBA SC. A.S.S.A.
36	WP(C)/1482/2021 FIXED, WITH WP(C)/6896/2018 (D/O)	RASHMI REKHA SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. D BORAH MR. R DOWARAH	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
37	WP(C)/5464/2022 FIXED	ZAHID HASAN ULLAH AND 141 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	SC, ELEM. EDU MR. C SHARMA, SC, SOCIAL JUSTICE & EMPOWERMENT DEPTT. SC, HEALTH
38	WP(C)/6770/2022	DR. BINOY CHANDRA SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. B SARMAH MR G PATHAK MS K DEKA	SC, HIGHER EDU SC, FINANCE

WITH
[I.A.\(Civil\)/1399/2023](#)
in WP(C)/6770/2022

- 39 [WP\(C\)/7372/2022](#)
FIXED
- 40 [WP\(C\)/2328/2023](#)
- 41 [WP\(C\)/2601/2023](#)
FIXED
- 42 [WP\(C\)/4169/2023](#)
B/O
- 43 [WP\(C\)/4678/2023](#)
FIXED
- 44 [WP\(C\)/7285/2023](#)
FIXED
- 45 [WP\(C\)/230/2024](#)
FIXED
- 46 [WP\(C\)/2495/2024](#)
FIXED
- DR. BINOY CHANDRA SARMA,
Versus
THE STATE OF ASSAM AND 5 ORS
- MITHARAM DUTTA
Versus
THE STATE OF ASSAM AND 4 ORS
- SAFIK UDDIN AHMED
Versus
THE STATE OF ASSAM AND 8 ORS
- SANGITA ROY
Versus
THE STATE OF ASSAM AND 4 ORS
- RAJIV KUMAR DEKA
Versus
THE STATE OF ASSAM AND 6 ORS.
- BIKASH PURKAYASTHA
Versus
THE STATE OF ASSAM AND 4 ORS
- FUL JAN NESSA
Versus
THE STATE OF ASSAM AND 6 ORS
- MACHUMA KHATUN
Versus
THE STATE OF ASSAM AND 6 ORS
- CHANDA RANI MEDHI
Versus
THE STATE OF ASSAM AND 2 ORS.
- MR G PATHAK
- MR. MANISH GOSWAMI
MR R SINGHA
MS S PATOWARY
- MR. K R PATGIRI
MS CHITRALEKHA DAS
MS. U HAZARIKA
- MR. M DUTTA
MS S DEV
R SARMA
- MR. Y S MANNAN
MR. C K NATH
MR. S MUNIR
MS N DEKARAJA
- MRS. P GOSWAMI
MR D K ROY
- MR. A RAHMAN
- MR. A R BHUYAN
MR N Z CHOUDHURY
MS S.KHATUN
- MR. M U MAHMUD
MRS. M SAIKIA
MR S H MAHMUD
MS. D BORA
MS. B CHETIA
- SC, HIGHER EDU
SC, AG
SC, FINANCE
- SC, ELEM. EDU
SC, SEBA (R-5)
- SC, ELEM. EDU
GA, ASSAM
MR. Y S MANNAN (R-9)
MR S M ABDULLAH P (R-9)
MR. M K HUSSAIN (r-9)
MR. S RAHMAN (R-9)
MRS. S Y AHMED (r-9)
MS N DEKARAJA (R-9)
MD R ISLAM (R-9)
MR K U AHMED (r-9)
MR. M ALOM (r-9)
SC, SEC. EDU.
- SC, SECONDARY
EDUCATION
- SC, ELEM. EDU
SC, BTC
SC, FINANCE
SC, TREASURY
- GA, ASSAM
SC, SEC. EDU.
- SC, ELEM. EDU
MR. R ALI (R-7)
MR M Z SHAH (R-7)
MD P RAHMAN (R-7)
SC, FINANCE
SC, PENSION
- SC, ELEM. EDU
GA, ASSAM
SC, FINANCE
- SC, SEC. EDU.

ORDERS

- 47 [Cont.Cas\(C\)/598/2017](#)
FIXED
- 48 [WP\(C\)/4833/2018](#)
- 49 [Cont.Cas\(C\)/492/2020](#)
FIXED
- 50 [WP\(C\)/2942/2020](#)
- CHANDRA KAMAL BORAH
Versus
SRI SANJIB KUMAR BHUYAN and ORS.
- BISHNU DEKA
Versus
THE STATE OF ASSAM AND 9 ORS.
- NIRMALI MEDHI
Versus
PREETAM SAIKIA
- BIJAY BOISHNAB
Versus
THE STATE OF ASSAM AND 5 ORS
- MR.S C BISWAS
MS.K L R YANTHAN
MS.A DAS
MRR KARIM
MR.P S BISWAS
MR P BANERJEE
- MR. R SARMA
MR. H SARMA
- MR. R C SAIKIA
MS. K SAIKIA
MR S DAS
- MR. I H SAIKIA
MR. M P CHOUDHURY
- MR. D SAIKIA
MR. S P BHATTACHARJEE
MR. R
MAZUMDAR(SC,ELEM.EDU)
MR. B TALUKDAR
MR. R K TALUKDAR
MR. S M T CHISTIE
- MR. P SARMAH (R10)
MR. S K SINGHA (R10)
MS R D KAKATI (R10)
MR. S UPADHAY (R10)
SC, EDU
MR. B KUMAR (R10)
SC, BTADC
- MR. D SAIKIA
MR S M T CHISTIE
MR. R MAZUMDAR
MR. P K BORAH
MR. N J KHATANIAR (R-3)
MR B KAUSHIK (R-3)
MR. A PHUKAN
- GA, ASSAM
SC, SEC. EDU.
SC, ASEC

51	WP(C)/6245/2021	POLEN BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR J ABEDIN MR. A M AHMED MS R DEKA	SC, HIGHER EDU MR. S U AHMED MR A HAWARI SC, BTC
52	WP(C)/6511/2021	MOHAN BORUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. A DEKA	SC, SEC. EDU.
53	WP(C)/4796/2022	SUNIL BASFORE Versus THE STATE OF ASSAM AND 3 ORS	MR. J SARMAH	SC, ELEM. EDU SC, AG (A AND E) MR. B CHOUDHURY, SC, SCERT
54	Cont.Cas(C)/366/2023 B/O	RINA BEGUM Versus SURANJANA SENAPATI	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	MR. D SAIKIA MR S M T CHISTIE MR. A PHUKAN
55	Cont.Cas(C)/633/2023 B/O	AJIT CHANDRA MARDI AND 40 ORS Versus AKASH DEEP AND 2 ORS	MR. K R PATGIRI MS. U HAZARIKA MS K BARMAN	MR. D SAIKIA (R-1,2) MS. R B BORA (R-1,2) MR. S BORA (r-2)
56	Cont.Cas(C)/34/2024 FIXED	SARDARY BASPHORE Versus JAYANT NARLIKAR AND 2 ORS	MR. R BARUAH MR. N M DUTTA	
57	I.A.(Civil)/1528/2024 B/O in WP(C)/3676/2023 WITH WP(C)/3676/2023	DR. ATOWAR RAHMAN Versus THE GOVT OF ASSAM AND 4 ORS	MR. A ALI MR. Y ALI	SC, HIGHER EDU
		ATOWAR RAHMAN Versus THE GOVT OF ASSAM AND 4 ORS	MR A R BHUYAN MR. A ALI MR. Y ALI S ALI	SC, HIGHER EDU
58	I.A.(Civil)/1550/2024 FIXED in WP(C)/2263/2024 WITH WP(C)/2263/2024	PODUGU DEEPIKA AND 2 ORS Versus UNION OF INDIA AND 6 ORS	MR H K DAS MR N K SARMA	DY.S.G.I. SC, IIT
		PODUGU DEEPIKA AND 2 ORS Versus UNION OF INDIA AND 6 ORS	MR H K DAS MR N K SARMA	DY.S.G.I. SC, IIT

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LEAVE NOTE OF ADVOCATES FOR 10/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MS. N M DEKA	24-05-2024	To	28-06-2024
5)	MS. S SARMA	29-05-2024	To	15-06-2024
6)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
7)	MR. D KAKOTI	01-06-2024	To	12-06-2024
8)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
9)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
10)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
11)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
12)	MR. T ISLAM	03-06-2024	To	15-06-2024
13)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
14)	MR. S C KEYAL	07-06-2024	To	12-06-2024
15)	T A LASKAR	10-06-2024	To	13-06-2024
16)	MR D K BORDOLOI	10-06-2024	To	10-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,10th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1622/2024	MIZANUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
MOTION				
2	Cont.Cas(C)/395/2023	M/S HI TECH CONSTRUCTION Versus CHANDAN SARMAH AND ANR	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM MR. H G HAZARIKA	
3	Cont.Cas(C)/302/2024	ALIM UDDIN Versus RAJPAL SINGH IFS		
4	WP(C)/2916/2024 FIXED	MOINUR ALI Versus THE JOINT SECRETARY (MARKET AND FAIRS), BTC AND 3 ORS	MS. T SOM MR H DAS MS. U HAZARIKA	SC, BTC
5	WP(C)/2961/2024	FOZAR ALI Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION.
6	WP(C)/2969/2024	LALBABU MURAH AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K M HALOI MRS. BHANITA CHOUDHURY	GA, ASSAM
7	WP(C)/2972/2024	RANJIT DEY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K SINHA	GA, ASSAM SC, FINANCE DEPTT.
8	WP(C)/2978/2024	NIRMAL JYOTI BHOWMICK Versus THE STATE OF ASSAM AND 3 ORS	MR. S K SINGHA B KUMAR MR. M K NEOG	GA, ASSAM SC, EXCISE DEPTT.
ADMISSION				
9	WP(C)/6399/2017 PART-HEARD	THE MANAGEMENT OF HINDUSTAN UNILEVER LTD. P.P.F. Versus THE STATE OF ASSAM and 5 ORS.	MR.N DUTTA MR. S DEKA MR.B DUTTA MS.J BORO MR.D TUMUNG	GA, ASSAM MR. A K DEKA MR. A K DEKA MR. R SARKAR,R MR. B DAS,R MS. R BARMAN,R

10	WP(C)/6840/2015 FIXED	HADIM JIGDONG KACHARI Versus THE STATE OF ASSAM and 3 ORS	MR.P K DAS MD.A KHAN MRN J DAS MR.A CHOUDHURY MR.R ALI	GA, ASSAM
11	WP(C)/2958/2016 FIXED	M/S SUN SECURITY SERVICE Versus THE UNION OF INDIA and 2 ORS	MR.D P BORAH MR.A ROY	MR. A BARKATAKI SC, RAILWAY
12	WP(C)/7009/2016 FIXED	M/S GROB TEA COMPANY LTD. Versus THE STATE OF ASSAM AND 7 ORS	MR.R HAZARIKA MR.J ROY MR.S BORTHAKUR MS.S KAKATI MR.C CHAKRABORTY	GA, ASSAM MS P.R. MAHANTA, SC, REVENUE
13	WP(C)/7636/2017 FIXED	BHASKAR TEA and INDUSTRIES PVT. LTD. Versus THE STATE OF ASSAM and 5 ORS.	MR.R HUSSAIN MR.S DAS MR.A DAS MS.M BORDOLOI MR.D DAS MR.N I KHAN	GA, ASSAM
14	WP(C)/8154/2017 FIXED	M/S. SANYEEJI ISPAT LTD. and ANR. Versus ASSAM POWER DISTRIBUTION CO. LTD and 6 ORS.	MR.S P ROY MS.N RAI MRA K RAI MR. A C RAY MR.R P N SINGH MR.T R ROY MR. C P SHARMA	SC, APDCL MR. P N GOSWAMI
15	WP(C)/666/2019 CAVT. NO.0014/2019 (FOR DISMISSAL), CAVT./14/2019	ALTAF HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU MR H R A CHOUDHURY MR H R CHOUDHURY MR. S SUTRADHAR FOR CAVEATOR MR. J M SULAIMAN
16	WP(C)/9239/2019 FIXED	ABDUL MATIN CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. B P SINHA MR. I AHMED	SC, GMC SC, G M D A SC, GDD
17	WP(C)/7559/2022 FIXED	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, PWD
18	WP(C)/4556/2023 FIXED	SHAHERA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. A F N U MOLLAH K ZAMAN MR M RAHMAN	GA, ASSAM MR. M SHARMA (r-2,3,4,5) MS. S YASMIN (r-2,3,4,5) SC. UCO BANK
19	WP(C)/5528/2023 FIXED	SANTANU BARKATOKY AND 5 ORS. Versus ASSAM PHARMACY COUNCIL AND 5 ORS.	MR R SINGHA MS S PATOWARY	SC, HEALTH
20	WP(C)/5685/2023 FIXED	DEBENDRA NATH PHUKAN Versus THE STATE OF ASSAM AND 4 ORS	MRS. R BORAH	GA, ASSAM MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI SC, REVENUE
21	WP(C)/780/2024 FIXED	MONJURUL ISLAM BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. K P PATHAK MR REZABUL HOQUE MR BHARGAV DAS	SC, PWD ROAD SC, FINANCE
22	WP(C)/787/2024 FIXED	PRASAD AND COMPANY (PROJECT WORKS) PVT LTD AND ANR Versus NATIONAL BUILDING CONSTRUCTION CORPORATION LIMITED AND 6 ORS	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	MR. A THAKURIA (R-1 to 6) MR. J PATOWARY (R-7) MS. J R THAKUR (R-1 to 6) MS N MAHANTA (R-7)
23	WITH WP(C)/434/2024	PRASAD AND COMPANY (PROJECT WORKS) PVT. LTD. AND ANR Versus NATIONAL BUILDING CONSTRUCTION CORPORATION LIMITED (NBCC) INDIA LTD. AND 7 ORS	MR. H. BURAGOHAIN MS. H BORAH	MR. A THAKUR (r-1 to 6) MR. J PATOWARY (r-8) MS. J R THAKUR (r-1 to 6)) N GAUTAM (r-8)

24	WP(C)/1178/2024 FIXED	BALEN ROY MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	GA, ASSAM MR. B CHETRI (r-5) MR. S CHETRY (r-5)
25	WP(C)/2099/2024 FIXED	RAMEN PATOWARY Versus THE STATE OF ASSAM AND 2 ORS	MR S P DAS MR. A DEKA MS C BORA MS. S BAISHYA	SC, GMC
26	WP(C)/2461/2024 FIXED	ANIRUDDHA PALIT AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K ROY MR N KALITA	GA, ASSAM
27	WP(C)/2515/2024 FIXED	SOCIO ECONOMIC DEVELOPMENT SANTHA (SEDS) Versus THE STATE OF ASSAM AND 2 ORS	MR G N SAHEWALLA MD ASLAM MR H K SARMA MS K SARMA	GA, ASSAM
BAIL HEARING				
28	AB/594/2024	SANDIPAN PAUL CHOWDHURY Versus THE STATE OF ASSAM	MR. S K JAIN	PP, ASSAM
29	AB/605/2024	BABUL ANSARI Versus THE STATE OF ASSAM	MR. K BORUAH MS P DAS MS. P BORAH	PP, ASSAM
WITH				
30	AB/644/2024	SINTU ALI Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MS A KHETAWAT	PP, ASSAM
31	AB/965/2024	KANJIT KALITA Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
32	AB/1292/2024	HASIBUL ISLAM Versus THE STATE OF ASSAM	MR M RAHMAN MR. O ULLAH	PP, ASSAM
ORDERS				
33	Cont.Cas(C)/189/2021 FIXED	JOYDEEP BHATTACHARJEE AND 2 ORS Versus DIGANTA SAIKIA AND 10 ORS.	MR. A BHATTACHARYA PETITIONER IN PERSON MR. J BHATTACHARJEE LEGAL AID COUNSEL	MR. B J GHOSH (R-1,2,3,4) MR H RAHMAN (R-1,2,3,4) MS. B HAZARIKA (R-1,2,3,4) MR R CHAKRAVORTY MR. A K GUPTA (R9, R10) MS. L DEVI MR. M K DAS (R6) MR. R S MISHRA (R9, R10) MS R BORUAH (R6)
34	Cont.Cas(C)/198/2021 FIXED	HABIBUR RAHMAN Versus SMT. MONALISA GOSWAMI AND 3 ORS	MR. B RAHMAN	
35	Cont.Cas(C)/508/2022 FIXED	AJIT KUMAR PRASAD Versus ASHIM KR BHATTACHARYYA AND ANR	MR. M K SARMA MR. S B PRASAD MR G DAS	MR D KALITA MR J PAYENG (r-2) MR. D NATH (R-2) MS A PAYENG (r-2)
WITH				
36	Cont.Cas(C)/509/2022	AJIT KUMAR PRASAD Versus ASHIM KR BHATTACHARYYA	MR. M K SARMA MR. S B PRASAD MR G DAS	MR D KALITA MR. D NATH
37	Cont.Cas(C)/674/2022 FIXED	MANAJ KUMAR BRAHMA Versus ANURAG GOEL AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR. D SAIKIA (r-1,2) MR. B CHOUDHURY (r-1,2) MR. S BORA (r-1,2) MR P NAYAK MR. R K MUSHAHARY
38	Cont.Cas(C)(Suo Moto)/1/2023	XXXX Versus IN RE- MS. KAVYASHREE MAHANATA	MR H K DAS	MR D KALITA MR. D NATH

39	WITH WP(C)/3775/2022 CAVT. NO. 05732/022,	NO. 11 PART V KALONG NADI ANCHALIK MEEN SAMABAI SAMITY LIMITED AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR. S KATAKI (r-6) MR D DAS (R-6) MR S KHOUND (R-6) MR D J MEDHI (R-6) MS. R DUTTA (r-6) MR D KALITA FOR CAVEATOR
40	WITH WP(C)/3826/2022 CAVT. NO. 06522/022,	M/S MATSHYA GANDHA MATSHYA BEBASAI SAMABAI SAMITY LTD Versus THE STATE OF ASSAM AND 7 ORS	MR. D DAS SR. ADV MR. S KATAKI MR S KHOUND MR D J MEDHI MS. R DUTTA	GA, ASSAM MR. J I BORBHUIYA (FOR CAVEATOR) MS F BEGUM (FOR CAVEATOR) MR. L MOHAN (FOR CAVEATOR) MR. K H CHOUDHURY (FOR CAVEATOR)
41	WITH WP(C)/3975/2022 CAVT. NO. 06602022,117800006522/022,	M/S DHIPUJJAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MR. B K DAS MR S SARMAH MR. D. BORAH	MR K H CHOUDHURY (R- 8) MR J I BARBHUIYA (R-8) GA, ASSAM MR. S KATAKI (r-7) MR D DAS (R-7) MR. J I BORBHUIYA MR S KHOUND (R-7) MR S KHOUND (R-7) MR. L MOHAN (R- 8) MR D J MEDHI (R-7) MR D J MEDHI (R-7) MS F BEGUM (R- 8) MS. R DUTTA (r-7) FOR CAVEATOR
	WITH I.A.(Civil)/1850/2022 in WP(C)/3975/2022	M/S MATSHYA GANDHA MATSHYA BEBASAI SAMABAI SAMITY LTD. Versus M/S DHIPUJJAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD. AND 6 ORS.	MR D J MEDHI MR S KHOUND MS. S KHOUND	MR. B K DAS MR. T U LASKAR
42	WITH WP(C)/4208/2022 CAVT. NO. 07182/022,	M/S DHIPUJJAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD Versus THE STATE OF ASSAM AND 6 ORS	MR. S BANIK MR. B K DAS MR B DAS MR D J ADHIKARY MR. D. BORAH	SC, CO OP GA, ASSAM MR. S KATAKI (r-7) MR S KHOUND MR D J MEDHI MS. R DUTTA (r-7) FOR CAVEATOR
43	WITH WP(C)/4463/2022 CAVT. NO. 07182/022,	NO. 11 PART V KALONG NADI ANCHALIK MEN SAMABAI SAMITY LIMITED AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR. S KATAKI (r-6) MS. S KHOUND MS. R DUTTA (r-6) FOR CAVEATOR
	WITH I.A.(Civil)/2058/2022 in WP(C)/4463/2022	M/S MATSHYA GANDHA MATSHYA BEBOSAI SAMABAI SAMITY LTD. Versus NO. 11 PART V KALONG NADI ANCHALIK MEN SAMABAI SAMITY LIMITED AND 6 ORS.	MR S KHOUND MR S KHOUND MR D J MEDHI	MR J I BARBHUIYA
44	WITH WP(C)/1478/2023 CAVT. NO. 02072/023,	NO.11 PART V KALONG NADI ANCHALIK MEEN SAMABAI SAMITY LIMITED AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR. S KATAKI (r-6) MR D J MEDHI MS. R DUTTA (r-6) FOR CAVEATOR

45	Cont.Cas(C)/145/2023 FIXED	ZEETENDRA SALAI Versus MEGHA NIDHI DAHAL	MR SAURADEEP DEY MR P H KONWAR	MR. D SAIKIA (r-1) MR. S BORA (r-1)
46	Cont.Cas(C)/344/2023 FIXED	BISHURAM CHAUHAN Versus CHANDAN SHARMA AND 2 ORS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH	
47	Cont.Cas(C)/626/2023 FIXED	M/S GLOBAL ASSOCIATES AND ANR Versus DIBYAJYOTI DUWARAH AND 3 ORS	MR. S BORA MS J RAJKUMARI	MR. P N GOSWAMI MR. D GOGOI MR. R R Gogoi
WITH				
48	Cont.Cas(C)/630/2023	M/S EASTER ENTERPRISE AND ANR Versus DIBYAJYOTI DUWARAH AND 3 ORS	MR. S BORA MS J RAJKUMARI	MR. P N GOSWAMI (R-1) MR. D GOGOI(R-1) MR. R R Gogoi(R-1)
49	Cont.Cas(C)/726/2023 B/O	BISWAJIT SARMA Versus BORSING RONGPI	MR. B K GOGOI C. DEKA	
50	Cont.Cas(C)/727/2023 B/O	BISWAJIT SARMA Versus BORSING RONGPI	MR. B K GOGOI C. DEKA	
51	Cont.Cas(C)/800/2023 FIXED	HRISHIKESH TALUKDAR AND 17 ORS Versus MEGHA NIDHI DAHAL, IAS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	
52	Cont.Cas(C)/104/2024 FIXED	GUNAJIT BAYAN Versus AKASH DEEP	MR H P GUWALA MR. A BORO	MR. D SAIKIA (r-1) MS. R B BORA (r-1) MR. S BORA (r-1)
53	Cont.Cas(C)/112/2024 FIXED	BOZLUR RAHMAN Versus KHANINDRA CHOUDHURY	K ZAMAN	MR. D NATH
54	WP(C)/2626/2024 B/O	ALL ASSAM LAW STUDENTS UNION AND 13 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B M DEKA MR K THAKUR S YESMIN MR D MEDHI	SC, HIGHER EDU SC, G U
HEARING				
55	WP(C)/3403/2019 B/O	PRADIP SAHA Versus THE STATE OF ASSAM AND 4 ORS.	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	GA, ASSAM SC, REVENUE SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 10/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MS. N M DEKA	24-05-2024	To	28-06-2024
5)	MS. S SARMA	29-05-2024	To	15-06-2024
6)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
7)	MR. D KAKOTI	01-06-2024	To	12-06-2024
8)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
9)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
10)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
11)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
12)	MR. T ISLAM	03-06-2024	To	15-06-2024
13)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
14)	MR. S C KEYAL	07-06-2024	To	12-06-2024
15)	T A LASKAR	10-06-2024	To	13-06-2024

